

Dak Register For Month Starting on 01/10/2023

(Column 1 to 6 are maintained by Office of Registrar. Column 7 and 8 are maintained by concerned section Head)

Diar y No.	Date of Receipt	No./Name of Document Received	Source	Particulars of documents	Section to which sent	Name	Action Taken	Link File
4948/2023	03/10/2023	NIL DATED 27/09/2023	ABHISHEK PANDEY, S/O MR. CHANDRA BHAM PANDEY	Request for extension of date of joining.	Administration Section			
4949/2023	03/10/2023	NIL DATED 29/09/2023	RAJEEV KUMAR KUNDI	Congratulations ! Acceptance of nomination of Training Programmer At ISTM - reg.	Administration Section			
4950/2023	03/10/2023	NIL DATED 27/09/2023	VASA SESHAGIRI RAO M(T)	one day C.L. 29/09/2023 - reg.	Administration Section			
4951/2023	03/10/2023	NIL DATED 22/09/2023	HARSHIT KUMAR	Regarding willingness to join the post the LDC - reg.	Administration Section			
4952/2023	03/10/2023	F.NO. PF/CESTAT/MUM/ADMN/GPF/2018 DT: 25/09/2023	MANAS KUMAR SINHA, ASSISTANT REGISTRAR, CESTAT, MUMBAI	Forwarding of GPF withdrawal applications - reg.	Administration Section			
4953/2023	03/10/2023	F.NO. 01/CESTAT/BANG/KR DT: 25/09/2023	V.P.PANDEY DR & H.O.O.	Application for foreign visit-reg.	Administration Section			
4954/2023	03/10/2023	NIL DATED 25/09/2023	T.VISWA PRAKASH, DR/HOO, CESTAT,	CL Application of Honble M(T) mr. A.K. Jyotishi - reg.	Administration Section			

			HYDERABAD					
4955 /202 3	03/10 /2023	NIL DATED 27/09/2023	KULDEEP LAL	Medical Reimbursement claim form - reg.	Admini stration Section			
4956 /202 3	03/10 /2023	NIL DATED 29/09/2023	K.RADHA	Intimation of leave of honble M(T) Mrs. R. Bhagya Devi	Admini stration Section			
4957 /202 3	03/10 /2023	NIL DATED 28/09/2023	SANJAY PRASAD STENO GR. II CESTAT, MUMBAI	Request for modification of date of avaiment of C.L. from 29th sep to 28th sep, 2023 - reg.	Admini stration Section			
4958 /202 3	03/10 /2023	NIL DATED 28/09/2023	T.V. UNNIKRI SHN AN, SPS TO M(T), CESTAT MUMBAI	Cancellation of C.L. of Shri Shakkarwar	Admini stration Section			
4959 /202 3	03/10 /2023	NIL DATED 28/09/2023	CESTAT, MUMBAI	C.L. in r/o honble mr Ajay Sharma - reg.	Admini stration Section			
4960 /202 3	03/10 /2023	F.NO. PF/CESTAT/MUM/SS/ 2018 DT: 21/09/2023	MANAS KUMAR SINHA, ASSISTANT REGISTRAR, CESTAT, MUMBAI	Forwarding of Service Book of Shri Sanjiv Shrivastava, Ex. Member (technical) for preparation of Pension. - reg.	Admini stration Section			
4961 /202 3	03/10 /2023	F.NO. 71/PERSON/CESTAT/ KOL/2021/ 218	T.K. SARKAR DR, CESTAT, KOLKATA	Forwarding of Service Book - reg.	Admini stration Section			
4962 /202 3	03/10 /2023	NIL DATED 04/10/2023	TECHNICAL OFFICER (CENTRAL REGISTRY)	Supplementary causelist - reg.	PA			
4963 /202 3	03/10 /2023	NIL DATED 25/09/2023	CESTAT, CHANDIGAR H	e- Hearing proceeding in Urgent Application/	PA to Registr ar			

				Appeal filed by appellant in appeal no. E/791/2012, E/792/2012 and E/ 793/2012 through video conference platform - reg.				
4964/2023	03/10/2023	NIL DATED 22/09/2023	T.K. SARKAR DR, CESTAT, KOLKATA	External Mike (Sound System) for second Court Room - reg.	Administration Section			
4965/2023	03/10/2023	NIL DATED 03/10/2023	REKHA SHEKHAWAT PA TO HONBLE PRESIDENT	Correction in the uploaded appeal - reg.	PA to Registrar			
4966/2023	04/10/2023	NIL DATED 26/09/2023	MR. AJIT KUMAR M(T)	C.L. on 25/09/2023	Administration Section			
4967/2023	04/10/2023	NIL DATED 25/09/2023	DR. SUVENDU KUMAR PATI M(J)	Request for grant of C.L. on 29/09/2023 alongwith permission to avail public holidays and to leave the Headquarters.	Administration Section			
4968/2023	04/10/2023	NIL DATED 03/10/2023	MONIKA DEVI (TECHNICAL OFFICER)	Option for pay fixation - reg.	Administration Section			
4969/2023	04/10/2023	NIL DATED 26/09/2023	NIHAL SINGH, PA TO M(J), CESTAT, BANGALORE	Forwarding of E.L. application - reg.	Administration Section			
4970/2023	04/10/2023	NIL DATED 03/10/2023	SANTOSH KUMAR TIWARI, DR	Medical Reimbursement claim form - reg.	Administration Section			

4971 /202 3	04/10 /2023	NIL DATED 03/10/2023	SANTOSH KUMAR TIWARI, DR	Medical Reimbursement claim form - reg.	Admini stration Section			
4972 /202 3	04/10 /2023	NIL DATED 03/10/2023	R. MURALIDHA R M(J), CESTAT, KOLKATA	Installation of Misrophone Equipment in court No. 2	Admini stration Section			
4973 /202 3	04/10 /2023	NIL DATED 25/09/2023	GAJENDRA SINGH, HC	E.L. on 22/09/2023	Admini stration Section			
4974 /202 3	04/10 /2023	NIL DATED 19/09/2023	GAJENDRA SINGH, HC	E.L. on 18/09/2023	Admini stration Section			
4975 /202 3	04/10 /2023	NIL DATED 25/09/2023	POOJA , LDC	As per record 12/09/2023 to 22/09/2023. Sat. 23/09/2023, Sunday- 24/09/2023 due to some medical issues	Admini stration Section			
4976 /202 3	04/10 /2023	NIL DATED 03/10/2023	CESTAT, CHENNAI	Leave appliacation of Sh P Dinesha Hon M(J)	Admini stration Section			
4977 /202 3	04/10 /2023	NIL DATED 03/10/2023	CESTAT, ALLAHABAD , AR	Joining of honble Sanjiv Srivastava M(T) - reg.	Admini stration Section			
4978 /202 3	04/10 /2023	NIL DATED 03/10/2023	CESTAT, BANGALORE	Joining report of P. A. Augustian M(J)	Admini stration Section			
4979 /202 3	04/10 /2023	NIL DATED 03/10/2023	SUSHMA RANI PAL, MTS	2 days from 26/09/2023 to 27/09/2023	Admini stration Section			
4980 /202 3	04/10 /2023	NIL DATED 29/09/2023	CESTAT, BANGALORE	Renewal of leave agreement with FXCCI for CESTAT,	Admini stration Section			

				Bangalore				
4981/2023	04/10/2023	NIL DATED 03/10/2023	J.K. GOLAY, SPS TO HONBLE PRESIDENT, CESTAT	Honble President, telephone total bill Rs.5,411.00/-	Account Section			
4982/2023	04/10/2023	NIL DATED 03/10/2023	J.K. GOLAY, SPS TO HONBLE PRESIDENT, CESTAT	Total Telephone bill of Honble President Rs. 3,912/-	Account Section			
4983/2023	04/10/2023	NIL DATED 03/10/2023	SUBHRABRA TA CHATTARAJ	Request for adjournment	DR(J)			
4984/2023	04/10/2023	NIL DATED 02/10/2023	GAURAV JESWANI ON BEHALF OF AMIT TRADERS	Plea for extension in amit traders Gwalior vs Commissioner Appeals Bhopal	DR(J)			
4985/2023	04/10/2023	NIL DATED 03/10/2023	MAHESH KUMAR, SPS	Request regarding permission for doing correction in judicial orders in Service Tax Appeal No. 52254 of 2018	PA to Registrar			
4986/2023	04/10/2023	NIL DATED 04/10/2023	TECHNICAL OFFICER (CENTRAL REGISTRY)	Supplementary causelist - reg.	PA			
4987/2023	04/10/2023	NIL DATED 03/10/2023	ASHOK JINDAL, M(J), CESTAT, KOLKATA	Monthly Disposal Statement of Appeals September, 2023	PA			
4988/2023	04/10/2023	NIL DATED 04/10/2023	LALIT PRASAD PANT SR. P. S.	Regarding permission to delete the uploaded final	PA to Registrar			

				order from the website				
4989 /2023	04/10 /2023	NIL DATED 04/10/2023	SHRI SUDHAKARA N ADUTHILA	Permission for deletion of uploaded order ATV Projects india Ltd	PA to Registrar			
4990 /2023	04/10 /2023	NIL DATED 03/10/2023	CESTAT, KOLKATA	Monthly disposal statement of appeals September 2023	PA			
4991 /2023	04/10 /2023	NIL DATED 25/09/2023	ARVIND KUMAR PANDEY PA TO M(T), CESTAT, ALLAHABAD	E.L. of honble m(T)	Admini stration Section			
4992 /2023	04/10 /2023	F.NO. A- 20(1)/PERS.FILE/SDD- STENO.GR.I/CESTAT/ CHE/2018 DT: 22/09/2023	MOHINDER SINGH DR	Forwarding of transfer request of Shri Saikat Das Das, Steno Gr. I - reg.	Admini stration Section			
4993 /2023	04/10 /2023	F.NO. 4(1)/PF/ARVIND/STE NO-III/CESTAT/ ALD/ 2016 DT 27/09/2023	SWAPNIL TIWARI, ASSISTANT REGISTRAR	Forwarding of intimation Sh. Arvind Kumar pandey, Steno-II - reg.	Admini stration Section			
4994 /2023	04/10 /2023	F.NO. 01/CESTAT/BANG/AK DT: 27/09/2023	V.P. PANDEY DR & H.O.O.	Forwarding of application for issue of o. Objection Certificate (NOC) for appearing documents verification at Central Tax, GST, Vadoara, Gujarat - reg.	Admini stration Section			
4995 /2023	04/10 /2023	NIL DATED 04/10/2023	PARMOD KUMAR, SPS, CESTAT,	going ujjain 06/10/2023	Admini stration Section			

			NEW DELHI					
4996 /2023	04/10 /2023	NIL DATED 26/09/2023	INSTITUTE OF MANAGEMENT IN GOVERNMENT, DEEPA SURENDRAN	IMG, RC Kochi- Smt. Suja B Pillai, Associate Professor- Sanctioning of MACP and Annual Increment - reg.	Admini stration Section			
4997 /2023	04/10 /2023	NIL DATED 03/10/2023	CESTAT, KOLKATA	Medical Leave Mr. Rajeev Tandon (M.T.)	Admini stration Section			
4998 /2023	04/10 /2023	F.NO. 04/CESTAT/HYD/GM/ 18/194 DT: 25/09/2023	T.VISWA PRAKASH, DR/HOO, CESTAT, HYDERABAD	Forwarding of request application for issuing Annexure -H of intimation to employer for renewal of ordinary passport for self submitted by Sh. G. Mallikarjun, MTS - reg.	Admini stration Section			
4999 /2023	04/10 /2023	F.NO. 04/CESTAT/HYD/TVP /21/196 DT: 25/09/2023	T.VISWA PRAKASH, DR/HOO, CESTAT, HYDERABAD	Forwarding of request application for issuing Annexure -H for renewal of ordinary passport for self and spouse submitted by Sh. T. Viswa Prakash,DR - reg.	Admini stration Section			
5000 /2023	04/10 /2023	NIL DATED 26/08/2023	SAHARA EX- SERVICEMEN WELFARE CO- OPERATIVE	Appeal Against the order of commissioner, Central Excise	DR(J)			

			SOCIETY LTD.	and Service Tax, Alwar No. ALW-Excus-OIO-COM 68 & 69/16-17 dated 06/01/2017				
5001/2023	04/10/2023	NIL	CHAIRMAN, SAHARA EX-SERVICEMAN WELFARE CO-OPERATIVE SOCIETY LTD.	Gannon dunkerley & Co. Ltd. Vs. Commissioner of Central excise and Service Tax (Adj) 2021 123 Taxmann.Com 369	DR(J)			
5002/2023	04/10/2023	NIL DATED 28/09/2023	KESHAV GUPTA (A/R)	Notice of Defect in case of Miscellaneous appliation filed in service tax appeal No. 50668 of 2017	DR(J)			
5003/2023	04/10/2023	NIL DATED 03/10/2023	SUPERINTENDENT JUDICIAL FOR ASSISTANT REGISTRAR (CR)	CEA no. 29 of 2015, Commissioner, Central Excise & Service Tax	DR(J)			
5004/2023	04/10/2023	NIL DATED 03/10/2023	SUPERINTENDENT JUDICIAL FOR ASSISTANT REGISTRAR (CR)	CEA no. 51 of 2015, Commissioner, Central Excise & Service Tax	DR(J)			
5005/2023	04/10/2023	NIL DATED 03/10/2023	SUPERINTENDENT JUDICIAL FOR ASSISTANT	CEA no. 50 of 2015, Commissioner, Central Excise & Service Tax	DR(J)			

			REGISTRAR (CR)	Commissionrat e				
5006/2023	04/10/2023	NIL DATED 26/09/2023	THE ASSISTANT REGISTRAR, SUPREME COURT OF INDIA, NEW DELHI	Writ Petition (Criminal) No. 351 of 2023	PA to Registrar			
5007/2023	04/10/2023	NIL DATED 25/09/2023	SHYAM SHARMA US TO THE GOI	Misconduct of Shri Rohit Kumar Shukla, DR, CESTAT, Mumbai - reg.		C and L section		
5008/2023	04/10/2023	NIL DATED 26/09/2023	ANITHA JAYAKUMAR, SPS	Regarding reimbursement of the payment made for the items purchased for serving tea/refreshment to honble M(J) Dr. Rachna Gupta	Account Section			
5009/2023	04/10/2023	NIL DATED 26/09/2023	V.VEDA PRAKASH, STENO GR.I CESTAT, HYDERABAD	Request for deletion of uploaded order on website - reg.	PA to Registrar			
5010/2023	04/10/2023	NIL DATED 03/10/2023	CESTAT, ALLAHABAD	Monthly Disposal statement of appeal (September, 2023) of M(J) - reg.	PA			
5011/2023	04/10/2023	NIL DATED 03/10/2023	CESTAT, ALLAHABAD	Monthly Disposal statement of appeal (September, 2023) of M(T) - reg.	PA			
5012	04/10	NIL	HONBLE MR.	Monthly	PA			

/2023	/2023		JUSTICE DILIP GUPTA, PRESIDENT	Disposal statement of September, 2023				
5013 /2023	04/10 /2023	F.NO. CESTAT/MUMBAI/C USTOM/2023 DT: 04/10/2023	DEPUTY REGISTRAR, CESTAT, MUMBAI	Listing of ROA/ ROM application (Custom DB) only for date fixing by President	PA to Registr ar			
5014 /2023	05/10 /2023	NIL 3/10/2023	KULDEEP SINGH, MTS	Compensatory leave on 04/09/2023-reg	Admini stration Section			
5015 /2023	05/10 /2023	NIL DT 3/10/2023	PARDEEP KUMAR, CR SECTION	Leave application for one day CL on 29/9/2023-reg	Admini stration Section			
5016 /2023	05/10 /2023	NIL DATED 3/10/2023	RAKESH KUMAR VERMA, UDC	Leave application with joining report- reg	Admini stration Section			
5017 /2023	05/10 /2023	NIL DT 4/10/2023	SURAJ SINGH, MTS	Leave application for 2 days-reg	Admini stration Section			
5018 /2023	05/10 /2023	NIL DT 4/10/2023	SRI RAM MEENA, MTS	Leave application with joining report- reg	Admini stration Section			
5019 /2023	05/10 /2023	NIL DT 4/10/2023	BHAVNA SINGH, UDC	Medical certificate of handicap person required for applying Govt. Quarters in Delhi on medical ground-reg	Admini stration Section			
5020 /2023	05/10 /2023	NIL DT 27/9/2023	VASA SESHAGIRI RAO, M(T), CESTAT, CHENNAI	Leave application for one day CL on 29/9/23-reg	Admini stration Section			

5021 /202 3	05/10 /2023	NIL DT 4/10/2023	ARCHANA, STENO-I	Joining report after availing leave-reg	Admini stration Section			
5022 /202 3	05/10 /2023	NIL DT 4/10/2023	ARCHANA, STENO-I	Joining report after availing leave on 3 Oct.- reg	Admini stration Section			
5023 /202 3	05/10 /2023	NIL DT 4/10/2023	ARCHANA, STENO-I	Joining report after availing leave on 15 Sept.-reg	Admini stration Section			
5024 /202 3	05/10 /2023	NIL DT 26/9/2023	AJAY SHARMA, M(J)	For taking CL for one day on 29/9/2023 with SLP-reg	Admini stration Section			
5025 /202 3	05/10 /2023	NIL DT 28/9/2023	ANIL G. SHAKKARW AR, M(T), CESTAT, MUMBAI	Cancellation of CL on 3rd Oct.- reg	Admini stration Section			
5026 /202 3	05/10 /2023	NIL DT 4/10/2023	REGISTRAR GN., HIGH COURT OF DELHI	Case No. CEAC- 12/2019-reg	DR(J)			
5027 /202 3	05/10 /2023	NIL DT 4/10/2023	REGISTRAR GN., HIGH COURT OF DELHI	Case No. CEAC-26/2019 & CM Appl. 46534/2019-reg	DR(J)			
5028 /202 3	05/10 /2023	NIL DT 4/10/2023	REGISTRAR GN., HIGH COURT OF DELHI	Case NO. CUSAA- 70/2023 CM Appl. 48858/2023-reg	DR(J)			
5029 /202 3	05/10 /2023	NIL DT 4/10/2023	REGISTRAR GN., HIGH COURT OF DELHI	Case No. CUSAA- 71/2023 & CM Appl. 48872/2023, CM Appl. 48873/2023-reg	DR(J)			
5030 /202 3	05/10 /2023	NIL DT 4/10/2023	REGISTRAR GN. HIGH COURT OF	Case No. CUSAA- 30/2021 & CM	DR(J)			

			DELHI	Appl. 30316/2021 - reg				
5031 /202 3	05/10 /2023	NIL DT 4/10/2023	REGISTRAR GN. HIGH COURT OF DELHI	CUSAA- 31/2021 & CM Appl. 30363/2021-reg	DR(J)			
5032 /202 3	05/10 /2023	NIL DT 4/10/2023	REGISTRAR GN. HIGH COURT OF DELHI	case No. CUSAA- 32/2021 & CM 30365/2021-reg	DR(J)			
5033 /202 3	05/10 /2023	NIL DT 4/10/2023	REGISTRAR GN. HIGH COURT OF DELHI	Case No. SERTA- 15/2019-reg	DR(J)			
5034 /202 3	05/10 /2023	NIL DT 4/10/2023	REGISTRAR GN. HIGH COURT OF DELHI	Case NO. CUSAA- 2/2022r-reg	DR(J)			
5035 /202 3	05/10 /2023	D.NO.32494/2023/SEC- ELIMINATION DT 29/9/2023	ASSISTANT REGISTRAR , SUPREME COURT OF INDIA, NEW DELHI	CIVIL APPEAL NO. 5946 of 2023- reg	DR(J)			
5036 /202 3	05/10 /2023	D.NO.33267/2023/SEC- ELIMINATION DT 26/9/2023	ASSISTANT REGISTRAR , SUPREME COURT OF INDIA, NEW DELHI	CIVIL APPEAL NO. 5950-5952 of 2023-reg	DR(J)			
5037 /202 3	05/10 /2023	NIL DT 28/9/2023	TAPAN KUMAR NATH, AUTHORIZED REPRESENTA TIVE	Appeal Against Order in Appela No. 226(ST)/RPR/ APPL/2022 dated 15/5/2023-reg	DR(J)			
5038 /202 3	05/10 /2023	NIL DT 4/10/2023	NIHAL SINGH, PA, CESTAT, BANGALORE	Monthly Disposal Statement of Appeal for Mr. P. A.	PA			

				Augustian, M(J) of September				
5039 /202 3	05/10 /2023	NIL DT 4/10/2023	R.A.SAIFI, PA, CESTAT, BANGALORE	Monthly Disposal Statement of Appeal for Mr. D. M. Misra, M(J) of September 2023-reg	PA			
5040 /202 3	05/10 /2023	NIL DT 4/10/2023	HEMAMBIKA R PRIYA, M(T), CESTAT, DELHI	Monthly Disposal Statement of Appeal of September 2023-reg	PA			
5041 /202 3	05/10 /2023	NIL	P.V.SUBBA RAO, MEMBER(T)	Monthly Disposal Statement of Appeal of September 2023-reg	PA			
5042 /202 3	05/10 /2023	NIL DT 4/10/2023	MUKESH GUPTA, DR	Relieving Order in r/o Ms. Rekha Shekhawat-reg	PA			
5043 /202 3	05/10 /2023	NIL DT 4/10/2023	R. MURALIDHA R, M(J), CESTAT, KOLKATA	Monthly Disposal Statement of Appeal of September 2023-reg	PA			
5044 /202 3	06/10 /2023	NIL DATED 04/10/2023	SATPAL SINGH MTS	2 days leave 27, 29 sep, 2023	Admini stration Section			
5045 /202 3	06/10 /2023	NIL DATED 05/10/2023	MOHAN SINGH RAWAT, UDC	keep quarter extra 6 months	Admini stration Section			
5046 /202 3	06/10 /2023	NIL 05/10/2023	VET MANTRA LAY	September, 2023, timahi report	Admini stration Section			
5047	06/10	NIL DATED	SHRADDHA	Request for	Admini			

/2023	/2023	05/10/2023	MISHRA	transfer of lien-regarding	stration Section			
5048/2023	06/10/2023	NIL DATED 04/10/2023	VAISHALI KHAIBANDA, TECHNICAL OFFICER	1 day C.L. 05/10/2023	Admini stration Section			
5049/2023	06/10/2023	F.NO. 05/CESTAT/BANG/RE NT DT: 29.09.2023	V.P. PANDEY DR	Renewal of lease agreement with FKCCI for CESTAT, Bangalore - reg.	Admini stration Section			
5050/2023	06/10/2023	NIL DATED 27/09/2023	O.A. VINEETHA W/O LATE SHRI N.S. PRADEEP	Requesting for release of GPF amount of my husband late shri N.S. Pradeep, UDC - reg.	Admini stration Section			
5051/2023	06/10/2023	NIL DATED 05/10/2023	ANIL KUMAR, MTS	C.off on 06/10/2023 in lieu of 07/09/2023 and oblige - reg.	Admini stration Section			
5052/2023	06/10/2023	F.NO. 8/6/PERS./V.K.S./MTS/ ADMN/ CHD-2022 DT: 27/09/2023	DY. REGISTRAR, CESTAT, CHANDIGAR H	Forwarding of Service Book in r/ o Mr. Vikram, MTS, CESTAT - reg.	Admini stration Section			
5053/2023	06/10/2023	NIL DATED 05/010/2023	PRAMOD KUMAR, SR. P.S.	Refreshment bill for september 2023	Accoun t Section			
5054/2023	06/10/2023	NIL DATED 27/09/2023	SANJAY GOYAL.	Dairy no. 2771/2023(EA) in OA No. 060/00406/201 0 (Banglore Bench)-reg.	C and L Sectio n			
5055/2023	06/10/2023	NIL DATED 05/10/2023	N.ABDURAHIMAN, TECHNOLINE ENGUNEER & CONTRACTO RES,	Appeal no. ST/20319/2016 against OIA No. CAL- EXCUS-000- APP-354-15-16	DR(J)			

			MANSOOR COMPLEX ,OPP, MIMI, CIVIL STATION,TIRUR .676101, KERALA.	dated 24/11/2015.				
5056/2023	06/10/2023	NIL DATED 05/10/2023	DEPUTY REGISTRAR, CESTAT, HYDERABAD	Monthly Statement for the months of september-2023	DR(J)			
5057/2023	06/10/2023	NIL DATED 05/10/2023	BALASUBRAMANI S, ASSISTANT RAGISTRAR	Pendency statement for the month of september-2023	DR(J)			
5058/2023	06/10/2023	NIL	BALASUBRAMANI S, ASSISTANT RAGISTRAR	Statement showing break up of pending appeal for the month of september-2023.	DR(J)			
5059/2023	06/10/2023	NIL DATED05/10/2023	CESTAT, CHENNAI.	Disposal Statement of CESTAT Chennai for sep-23.	DR(J)			
5060/2023	06/10/2023	NIL	VASA SESHAGIRI RAO, MEMBER TECHNICAL, CESTAT, CHANNAL.	Monthly Disposal Statement of Appeals September-2023.	PA			
5061/2023	06/10/2023	NIL DATED 05/10/2023	KAILASH, PA TO MEMBER (JUDICIAL).	Disposal Statement of honble Shri S.S. Garg, Member, (Judicial) for the month of september 2023-reg.	PA			
5062	06/10	NIL	SULEKHA	Monthly	PA			

/2023	/2023		BEEVI C.S. MEMBER (JUDICIAL) CESTAT, CHENNAI.	Disposal Statement of Appeals September-2023				
5063/2023	06/10/2023	NIL DATED 05/10/2023	PAVEEN KATARIA, PA TO MEMBER (TECHNICAL)	Disposal Statement of honble Member (Technical) Shri P. Anjani Kumar, for the month of september 2023-reg.	PA			
5064/2023	06/10/2023	NIL DATED 05/10/2023	T.V. UNNIKRISHNAN.	Disposal Statement	PA			
5065/2023	06/10/2023	NIL DATED 05/10/2023	BINU TAMTA, MEMBER (JUDICIAL).	Monthly Disposal of appeals for the month of september, 2023	PA			
5066/2023	06/10/2023	NIL DATED 05/10/2023	CESTAT, MUMBAI.	Monthly Disposal of honble Shri M.M. Parthiban, Member (T), for september-2023.	PA			
5067/2023	06/10/2023	NIL DATED 05/10/2023	SANJAY PRASAD.	Monthly Statement - September-2023.	PA			
5068/2023	06/10/2023	NL DATED 05/10/2023	VEDA PRAKASH YERRAMSETTY.	MJ disposal Sep.pdf .	PA			
5069/2023	06/10/2023	NIL DATED 05/10/2023	VEDA PRAKASH YERRAMSETTY.	MT disposal Sep. pdf.	PA			

5070 /202 3	06/10 /2023	NIL DATED 13/10/2023	DY. REGISTRAR, TECHNICAL OFFICER, CENTRAL REGISTRY.	Cause list for Defect Matters. sep-23	PA			
5071 /202 3	06/10 /2023	NIL DATED 13/10/2023	DY. REGISTRAR, TECHNICAL OFFICER, CENTRAL REGISTRY.	Cause list for Defect Matters. sep-23	PA			
5072 /202 3	06/10 /2023	NIL DATED 09/10/2023	DY. REGISTRAR, TECHNICAL OFFICER, CENTRAL REGISTRY.	Cause list for Defect Matters. sep-23	PA			
5073 /202 3	06/10 /2023	NIL DATED 12/10/2023	DY. REGISTRAR, TECHNICAL OFFICER, CENTRAL REGISTRY.	Cause list for Defect Matters. sep-23	PA			
5074 /202 3	06/10 /2023	NIL DATED 06/10/2023	DY. REGISTRAR, TECHNICAL OFFICER, CENTRAL REGISTRY.	Cause list for Defect Matters. Supplementary cause list sep- 23	PA			
5075 /202 3	06/10 /2023	NIL DATD 05/10/2023	PA TO MEMBER.	Disposal Statement for the month of September - 2023.	PA			
5076 /202 3	06/10 /2023	NIL DATED 05/10/2023	PA TO MEMBER (TECHNICAL)	Disposal Statement for the month of September - 2023.	PA			
5077 /202 3	06/10 /2023	NIL DATED 05/10/2023	INDIRA SHIROORKA R, PA.	Forwarding of Monthly Disposal Statement-reg.	PA			

5078 /202 3	09/10 /2023	NIL DATED 04/10/2023	SUKHBIR SINGH, MTS	leave on 5/10/2023	Admini stration Section			
5079 /202 3	09/10 /2023	NIL DATED 03/10/2023	HEMANT KUMAR, STENO GRADE I	1 day E.L. for 29/09/2023	Admini stration Section			
5080 /202 3	09/10 /2023	NIL DATED 19/09/2023	HEMANT KUMAR, STENO GRADE I	1 day E.L. for 18/09/2023	Admini stration Section			
5081 /202 3	09/10 /2023	NIL DATED 06/10/2023	MAHESH KUMAR, SPS	ML 4/10/2023 and 05/10/2023	Admini stration Section			
5082 /202 3	09/10 /2023	F.NO. CESTAT/AHD/PER/66/ 2021 DT: 06/10/2023,CESTAT AHMEDABAD	RAJU ,M(T), CESTAT, AHMEDABA D	Permission to avail EL and Leave the headquarters - reg.	Admini stration Section			
5083 /202 3	09/10 /2023	F.NO. 6/8/CESTAT/RENT FILE/ CHD-2020-III DT: 06/10/2023	DR, CESTAT, CHANDIGAR H	Renewal of lease agreement with Mr. Sanjiv kumar jain & ms. Amita jain for CESTAT, Chandigarh - reg.	Admini stration Section			
5084 /202 3	09/10 /2023	NIL DATED 03/10/2023	P.DINESHA M(J)	1 day E.L. 29/10/2023	Admini stration Section			
5085 /202 3	09/10 /2023	NIL DATED 06/10/2023	C. J. MATHEW M(T)	E.L. for 10 days from 26/12/2023 to 04/01/2024	Admini stration Section			
5086 /202 3	09/10 /2023	NIL DATED 25/09/2023	AKKSHAT, UP AAYUKAT (SAMIKSHA)	Forwarding of Stay/ Misc order No. SO/ M)/ 50297/ 2023- EX- (DB) dated 30/08/2023	DR(J)			
5087 /202	09/10 /2023	F.NO. 7(STAT) CESTAT/CAL/06 DT:	TARAK KUMAR	Institution, Disposal and	DR(J)			

3		05/10/2023	SARKAR, DR, CESTAT, KOLKATA	Pendency ETC. for the month of Sep. 2023				
5088 /202 3	09/10 /2023	NIL DATED 03/10/2023	ABHIK CHATTERJEE, UNDER SECRETARY.	Office Memorandum dated 03/10/2023 - reg.		C and L section		
5089 /202 3	09/10 /2023	NIL DATED 05/10/2023	KARLAY ADESH DT: 05/10/2023	Hindi :- reg.	PA			
5090 /202 3	09/10 /2023	NIL DATED 09/10/2023	ASSTT. DY. REGISTRAR (SINGLE MEMBER APPEAL BRANCH)	Single Member (Appeal Branch)Cause List	PA			
5091 /202 3	09/10 /2023	NIL DATED 06/10/2023	CESTAT, AHMEDABA D	Disposal statement for the month of September 23 in r/o honble mr. c.l. Mahar, M(T) CESTAT, Ahmedabad	PA			
5092 /202 3	09/10 /2023	NIL DATED 05/10/2023	CESTAT, BANGALORE	monthly disposal mr. pullela nageswara rao	PA			
5093 /202 3	09/10 /2023	NIL DATED 05/10/2023	SUGANDHA MOKAL	monthly disposal statement of the month of september, 2023 mr. S. K. Mohantry, M(J)	PA			
5094 /202 3	09/10 /2023	NIL DATED 06/10/2023	CESTAT, AHMEDABA D	Monthly Disposal statement for sep 2023 of honble member mr. samosh Arora	PA			
5095	10/10	NIL DATED	JITENDER,	Joining Report	Admini			

/2023	/2023	03/10/2023	MTS	- reg.	stration Section			
5096/2023	10/10/2023	NIL DATED 09/10/2023	MOHIT YADAV, UDC	2 days leave 25/09/2023 and 04/10/2023	Administration Section			
5097/2023	10/10/2023	NIL DATED 09/10/2023	R. BHAGYA DEVI M(T)	Grant of 6 days EL and 6 days Commuted leave	Administration Section			
5098/2023	10/10/2023	NIL DATED 06/10/2023	C.L. MAHAR M(T)	3 days E.L. 18 to 20 oct, 2023	Administration Section			
5099/2023	10/10/2023	NIL DATED 09/10/2023	SUSHMA RANI PAL, MTS	Joining Report - reg.	Administration Section			
5100/2023	10/10/2023	NIL DATED 09/10/2023	JITENDER, MTS	E.L. 4 days from 03/10/2023 to 06/10/2023	Administration Section			
5101/2023	10/10/2023	NIL DATED 09/10/2023	JITENDER, MTS	Medical Reimbursement claim form	Administration Section			
5102/2023	10/10/2023	NIL DATED 09/10/2023	JITENDER, MTS	Medical Reimbursement claim form - reg.	Administration Section			
5103/2023	10/10/2023	NIL DATED 09/10/2023	MOHIT YADAV, UDC	Joining Report - reg.	Administration Section			
5104/2023	10/10/2023	NIL DATED 09/10/2023	PARMOD KUMAR, SPS, CESTAT, NEW DELHI	Joining Report - reg.	Administration Section			
5105/2023	10/10/2023	NIL DATED 09/10/2023	JOGENDER SINGH, MTS	one day C.L. 06/10/2023	Administration Section			
5106/2023	10/10/2023	NIL DATED 09/10/2023	VED PRAKASH CHUGH, COURT MASTER	4 days commuted leave 03 to 06 oct, 2023	Administration Section			
5107	10/10	NIL DATED	LALIT	2 days leave 16	Admini			

/2023	/2023	09/10/2023	PRASAD PANT, SR. P. S.	and 17 oct, 2023	stration Section			
5108/2023	10/10/2023	NIL DATED 09/10/2023	LALIT PRASAD PANT SR. P. S.	3 days leave 25/10/2023 to 27/10/2023	Administration Section			
5109/2023	10/10/2023	NILD DATED 03/10/2023	NEELAM KUMARI	select the post of LDC	Administration Section			
5110/2023	10/10/2023	NIL DATED 05/10/2023	O.A. VINEETHA W/O LATE SHRI N.S. PRADEEP	Offer of appointment as :DC (non technical) on compassionate grounds in CESTAT - reg.	Administration Section			
5111/2023	10/10/2023	NIL DATED 05/10/2023	AKKSHAT, UP AAYUKAT (SAMIKSHA)	Review of CESTAT final order no 51181/2023 dated 12/09/2023	DR(J)			
5112/2023	10/10/2023	NIL DATED 25/09/2023	THE REGISTRAR GENERAL, HIGH COURT OF DELHI	Civil Appeal no. 6254 of 2021	DR(J)			
5113/2023	10/10/2023	NIL DATED 08/09/2023	ASSISTANT COMMISSIONER CGST & CENTRAL EXCISE, INDORE	Service Tax appeal no. ST/55109/2023 dated 26/06/2023 filed by M/s Madhya Pradesh kshetra Vidyut Vitaran co Ltd against the OIA No. Ind-Excus-000-APP-133-2022-23 dated 22/03/2023	DR(J)			
5114/2023	10/10/2023	F.NO. 21/CESTAT/HYD/M-	DR, CESTAT, HYDERABAD	Monthly Statement for	DR(J)			

3		STAT/15 / 205 DATED 05/10/2023		the month of September - 2023				
5115 /202 3	10/10 /2023	F.NO. CESTAT/MUMBAI/ST /2023 DT: 06/10/2023	DR, CESTAT, MUMBAI	Listing of ROM application (ST) - reg.	PA to Registr ar			
5116 /202 3	10/10 /2023	NIL DATED 09/10/2023	CESTAT. CHANDIGAR H	Constitution of bench of ROA Matter	PA to Registr ar			
5117 /202 3	10/10 /2023	NIL DATED 09/10/2023	CESTAT, ALLAHABAD	Constitution of Bench for hearing of ROM/ ROA application - reg.	PA to Registr ar			
5118 /202 3	10/10 /2023	NIL DATED 03/10/2023	M. AJIT KUMAR, M(T) CESTAT, CHENNAI	Monthly disposal statement of appeals (September 2023)	PA			
5119 /202 3	10/10 /2023	NIL DATED 03/10/2023	P. DINESHA M(J) , CESTAT, CHENNAI	Monthly disposal statement of appeals September 2023	PA			
5120 /202 3	10/10 /2023	NIL DATED 09/10/2023	MR. AJAY SHARMA HONBLE M(J)	Monthly disposal statement of appeals September 2023	PA			
5121 /202 3	10/10 /2023	NIL DATED 03/10/2023	C.J. MATHEW M(T)	Monthly disposal statement of appeals September 2023	PA			
5122 /202 3	10/10 /2023	NIL	CGHS CARD HOLDER.	Medical Reimbursement claim form	Admini stration Section			
5123	10/10	NO.6/8/CESTAT/REN	DEPUTY	Renewal of	Admini			

/2023	/2023	T FILE/CHD-2020-III. (DATED 06/10/2023).	REGISTRAR, CESTAT, CHANDIGARH	lease agreement with Mr. Sh. Sanjiv kumar jain & Smt. Amita jain for CESTAT, Chandigarh - reg.	stration Section			
5124/2023	10/10/2023	NO.76/PERSN/CESTAT/KOL/2023.(DATED-03/10/2023).	RAJEEV TANDON M(T)	Request for medical leave-for 4 days (3/10/2023 to 06/10/2023)-reg.	Administration Section			
5125/2023	10/10/2023	NIL DATED 05/10/2023	DEEP CHAND ONCOLOGY SERVICES PVT. LTD.	Submission fo medical bills of Smt. Sushma Rani Pal.	Administration Section			
5126/2023	10/10/2023	NIL	JITENDER CHANDELA	Mandate form of Jitender Chandela.	Account Section			
5127/2023	10/10/2023	NIL DATED 09/10/2023	RANJIT KUMAR, SECTION OFFICER, (IFU-LLL).	Proposal for 1st batch of supplementary demands for grants 2023-24 in respect of demand No. 35-department of revenue-reg.	Account Section			
5128/2023	10/10/2023	NO. 213/CESTAT/M/90/VOL-LLL.(05/10/2023).	MOHINDER SINGH DY. REGISTRAR, DDO /HOO.	Submission of Quarterly report regarding actual incurred on pay & various types of allowances of regular civilian employees of the central government - reg.	Account Section			
5129/2023	10/10/2023	NIL DATED 28/09/2023	MANAS KUMAR	Intimation for regarding		C and L		

3			SINHA, ASSISTANT REGISTRAR, CESTAT, MUMBAI	receipt of funds.		section		
5130 /202 3	10/10 /2023	NIL DATED 06/10/2023	DHYANISH KHANNA (DEVELOPER).	Resignation Letter.		AR (Comp .)		
5131 /202 3	10/10 /2023	NIL DATED 04/10/2023	SUJIT MALLICK, ADDL. COMMISSION ER.	Delivery of the Notices to the Applicant -reg.		AR (CST)		
5132 /202 3	10/10 /2023	NIL DATED 04/10/2023	SUJIT MALLICK, ADDL. COMMISSION ER.	Forwarding of notices in Central Sales Tax appeals- reg.		AR (CST)		
5133 /202 3	10/10 /2023	NIL DATED 04/10/2023	R. MURALIDHA R M(J)	Monthly disposal statement of appeals September 2023.	PA			
5134 /202 3	10/10 /2023	NIL DATED 03/10/2023	K. ANPAZHAKA N M(T)	Monthly disposal statement of appeals September 2023.	PA			
5135 /202 3	10/10 /2023	NIL DATED 03/10/2023	ASHOK JINDAL, M(J)	Monthly disposal statement of appeals September 2023	PA			
5136 /202 3	10/10 /2023	NIL DATED 06/10/2023	CHIEF SECRETARY, GOVT. OF GUJARAT, GANDHINAG AR.	Visit of hon Mr. justice dilip gupta, president, cestat	PA to Registr ar			

5137 /2023	10/10 /2023	NIL DATED 09/10/2023	CHIEF COMMISSIONER CUSTOMS. AHMEDABAD.	Detail of protocol Officer during the visit of Shri Dilip Gupta, CESTAT, -reg.	PA to Registrar			
5138 /2023	11/10 /2023	NIL DATED 09/10/2023	SHUKHBEER SINGH, MTS.	Compensatory leave on 10/10/2023 - reg.	Admini stration Section			
5139 /2023	11/10 /2023	NIL DATED 10/10/2023	HARISH, LDC	Leave application 09/10/2023 - reg.	Admini stration Section			
5140 /2023	11/10 /2023	NIL DATED 09/10/2023	ARCHANA, STENO GRADE - I	Joining Report - reg.	Admini stration Section			
5141 /2023	11/10 /2023	NIL DATED 09/10/2023	ARCHANA, STENO GRADE - I	Commuted leave application from 10th to 03rd November ,2023.	Admini stration Section			
5142 /2023	11/10 /2023	NIL DATED 09/10/2023	CESTAT CHENNAI	Leave Letter - reg.	Admini stration Section			
5143 /2023	11/10 /2023	NIL DATED 09/10/2023	CESTAT, CHENNAI	Vetting of pay- reg.	Admini stration Section			
5144 /2023	11/10 /2023	NIL DATED 10/10/2023	DR. AHEMDABA D.	m/s . agropack	PA to Registrar			
5145 /2023	11/10 /2023	NIL DATED 09/10/2023	CHANDER KANTA, SPS	Earned leave application - reg.	Admini stration Section			
5146 /2023	11/10 /2023	NIL DATED 09/10/2023	CHANDER KANTA, SPS	R.H leave on 23/10/2023 - reg.	Admini stration Section			
5147 /2023	11/10 /2023	NIL DATED 10/10/2023	SANTOSH KUMAR TIWARI	Leave application - reg.	Admini stration Section			
5148	11/10	NIL DATED	MADHULIKA	Vacancy	Admini			

/2023	/2023	22/09/2023	CHOUDHARY, REGISTRAR, APTEL.	Circular.	stration Section			
5149/2023	11/10/2023	NIL DATED 06/10/2023	C.J. MATHEW M(T)	Application for leave of for extension of leave.	Administration Section			
5150/2023	11/10/2023	NIL DATED 10/10/2023	ANIL KUMAR, MTS	Compalstory leave on 12/10/2023.	Administration Section			
5151/2023	11/10/2023	NIL DATED 10/10/2023	MANOJ KUMAR, LDC	Medical Reimbursement claim form oct-2023.	Administration Section			
5152/2023	11/10/2023	NIL DATED 10/10/2023	MANOJ KUMAR, LDC	Medical Leave on 15/09/2023.	Administration Section			
5153/2023	11/10/2023	NIL DATED 10/10/2023	SWAPANA A. NAIR	one day leave of 09/10/2023.	Administration Section			
5154/2023	11/10/2023	NIL DATED 10/10/2023	CESTAT, CHANDIGARH	letter for consent of land lord- reg.	Administration Section			
5155/2023	11/10/2023	NIL DATED 05/10/2023	DEVENDER KUMAR NIM.	Invitation of Application for filling up if one post each Registrar (Law) and Presenting Officer in National human right commission on deputation basis.	Administration Section			
5156/2023	11/10/2023	NIL DATED 03/10/2023	ARVIND KUMAR PANDEY PATO M(T), CESTAT, ALLAHABAD	Joining Report - reg.	Administration Section			
5157/2023	11/10/2023	NIL DATED 10/10/2023	BINU TAMTA M(J)	Earned leave from 23rd Oct	Administration			

3				to 1st Nov 2023	Section			
5158 /2023	11/10 /2023	NIL DATED 06/10/2023	DHARAM SINGH SECTION OFFICER, AD, 1C, DEPARTMEN T OF REVENUE, NEW DELHI	Present status of pending vigilance cases in various categories - reg.	Admini stration Section	Chack o		
5159 /2023	11/10 /2023	NIL DATED 11/09/2023	CENTRAL VIGILANCE COMMISSION	Observance of Vigilance Awareness Week, 2023		C and L section		
5160 /2023	11/10 /2023	NIL DATED 03/10/2023	R. MURALIDHA R M(J), CESTAT, KOLKATA	Installation of Misrophone Equipment in court No. 2		AR (Comp .)		
5161 /2023	11/10 /2023	F.NO. 17(1)/MS/CESTAT/AL D/2018-19	SWAPNIL TIWARI, ASSISTANT REGISTRAR	Monthly Statement for the month of September - 2023	DR(J)			
5162 /2023	11/10 /2023	F.NO. 17(1)/MS/CESTAT/AL D/2018-19 DT: 6/10/2023	SWAPNIL TIWARI, ASSISTANT REGISTRAR	Pendency of Single Member bench cases - reg.	DR(J)			
5163 /2023	11/10 /2023	NIL DATED 04/10/2023	ASSISTANT REGISTRAR, SUPREME COURT OF INDIA, NEW DELHI	Civil Appeal No. 6147 of 202	DR(J)			
5164 /2023	11/10 /2023	NIL DATED 10/10/2023	MUKESH GUPTA, DEPUTY REGISTRAR	Office Order dated: 10/10/2023	PA			
5165 /2023	11/10 /2023	NIL DATED 10/10/2023	SUDHAKARA N A, SPS	Permission for deleting the uploaded pdf file.	PA to Registr ar			
5166	11/10	NIL DATED	RAJEEV	monthly	PA			

/2023	/2023	04/10/2023	TANDON M(T)	disposal month of sep, 2023				
5167/2023	11/10/2023	NIL DATED 10/09/2023	K. RADHA PATO M(T)	Monthly Disposal of sep, 2023 of R. Bhagya devi M(T)	PA			
5168/2023	11/10/2023	NIL DATED 10/10/2023	RACHNA GUPTA M(J)	Monthly disposal month of Sep, 2023 of Rachna Gupta M(J)	PA			
5169/2023	11/10/2023	NIL DATED 06/10/2023	SWAPNIL TIWARI, ASSISTANT REGISTRAR	Bench wise disposal of cases during month of Sept-2023 reg.	PA			
5170/2023	11/10/2023	NIL DATED 06/10/2023	HYDERABAD	Forwarding of supplementary opinion pertaining to examination of further document.	Administration Section			
5171/2023	12/10/2023	NO. 50050/65/2023-CESTAT-DOR-DOR	KULDEEP CHOUDHARY, US TO THE GOI	Engagement of Service of SBI payment gateway on e-filing module of CESTAT website - reg.		AR (Comp.)		
5172/2023	12/10/2023	NIL DATED 11/10/2023	CESTAT, AHMEDABAD	C.L. of somesh Arora on 18.10.2023 and 19 and 20, 10/2023	Administration Section			
5173/2023	12/10/2023	NIL DATED 11/10/2023	RAM KUMAR MTS	Joining Report - reg.	Administration Section			
5174/2023	12/10/2023	NIL DATED 11/10/2023	CESTAT, CHANDIGARH	Lase letter for consent of landlord and letter to	Administration Section			

				CPWD.				
5175 /202 3	12/10 /2023	NIL DATED 11/10/2023	RAKESH KU. VERMA, UDC	Medical Reimbursement claim form	Admini stration Section			
5176 /202 3	12/10 /2023	NIL DATED 11/10/2023	BHANVAR SINGH, UDC	Mondatory training as per O.M. No.28020/3/20 18-Estt.(C).	Admini stration Section			
5177 /202 3	12/10 /2023	NIL DATED 11/10/2023	LALIT PRASAD PANT SR. P. S.	Medical Reimbursement claim form	Admini stration Section			
5178 /202 3	12/10 /2023	NIL DATED 11/10/2023	VAISHALI KHAIBANDA, TECHNICAL OFFICER	Leave application - reg.	Admini stration Section			
5179 /202 3	12/10 /2023	NIL DATED 10/10/2023	RAKESH KUMAR. VERMA, UDC	leave on application 09/10/2023.	Admini stration Section			
5180 /202 3	12/10 /2023	NIL DATED 11/10/2023	SONU, MTS	Leave application - 27/09/2023.	Admini stration Section			
5181 /202 3	12/10 /2023	NIL DATED 11/10/2023	SANDEEP MT	Leave application - on 10/10/2023.	Admini stration Section			
5182 /202 3	12/10 /2023	NIL DATED 10/10/2023	NAVEEN KUMAR , UDC (CUSTOM BRANCH).	Refreshment month of October .	Accoun t Section			
5183 /202 3	12/10 /2023	DATED 15/09/2023	NAVEEN KUMAR , UDC (CUSTOM BRANCH).	Refreshment month of September .	Accoun t Section			
5184 /202 3	12/10 /2023	F.NO.2/41/CESTAT/PR OGRAMMER/CHD-26. (DATED 06/10/2023)	DEPUTY REGISTRAR, CESTAT, CHANDIGAR H	Forwarding of Resignation letter of Sh. Dhyanish Khanna , Developer poster at CESTAT,		AR (Comp .)		

				Chandigarh - reg.				
5185/2023	12/10/2023	F. NO. III(20)RC/CESTAT/JBP/22/2018-19, (DT06/10/2023).	MD. ABU SAMA, COMMISSIONER.	Filing of Miscellaneous Application for Rectification of mistake in F.O. No. FO/DT/A/50528/2023-CU[DB] dated 21/04/2023 in no. service tax appeal no. ST/50283/2018 - reg.	DR(J)			
5186/2023	12/10/2023	NIL	AKKSHAT, UP AAYUKAT (SAMIKSHA)	Review of CESTAT final order no. 51388-51389/2023 dated 26/09/2023 in respect of M/s Hindustan Power Project Pvt. Ltd. - reg.	DR(J)			
5187/2023	12/10/2023	NO. 09/09/APPEAL-TRANSFER/CESTAT/CHD-2023. (DATED 06/10/2023)	DEPUTY REGISTRAR, CESTAT, CHANDIGARH	Transfer of appeals to CESTAT, New Delhi - reg.	DR(J)			
5188/2023	12/10/2023	NIL DATED 11/10/2023	PAVAN NATH.	Application for 1 Virtual Hearing in appeal no. ST/52619/2018 (DB) the senior superintendent of police Vs Commissioner, central good & service tax & central excise-Dehradun.	DR(J)			

5189 /202 3	12/10 /2023	NIL DATED 11/10/2023	CESTAT, BANGALORE	Request for deletion final order number.	PA to Registr ar			
5190 /202 3	12/10 /2023	NO. 54/COMP/CESTAT/KO L/2000. (DATED 11/10/2023)	T.K. SARKAR, DY. REGISTRAR.	Request for financial sanction regarding preparation of Court Room No. 2 with sound system in CESTAT. Kolkata - reg.	Admini stration Section			
5191 /202 3	12/10 /2023	NIL DATED 11/10/2023	CHANDER KANTA, SPS	Regarding permission to delete the uploaded final order from the website - reg.	PA to Registr ar			
5192 /202 3	12/10 /2023	NIL DATED 11/10/2023	DY. REGISTRAR/T ECHNICAL OFFICER, CENTRAL REGISTRY.	Revised Cause list - reg.	PA			
5193 /202 3	12/10 /2023	NIL DATED 27/09/2023	MUKESH GUPTA, DEPUTY REGISTRAR	Office Order .	PA			
5194 /202 3	12/10 /2023	NO. C- 20/1/RTI/TRANSFER/ HQ/2023/PART-VI. (DATED 09/10/2023).	SHARAD KUMAR, DEPUTY DIRECTOR- CUM-CPIO.	Transfer of an RTI application under RTI Act, 2005-regarding.	Admini stration Section			
5195 /202 3	12/10 /2023	NIL DATED 10/10/2023	P.A. AUGUSTIAN M(J)	Joining Report - reg.	Admini stration Section			
5196 /202 3	12/10 /2023	NIL DATED 12/10/2023	ASHOK JINDAL, M(J), CESTAT, KOLKATA	Request for one day C.L. on 13/10/2023.- reg .	Admini stration Section			
5197 /202 3	12/10 /2023	NIL DATED 11/10/2023	KRIPA SHANKER,	Uploading the final order after	PA to Registr			

3			DR, CESTAT, MUMBAI	recording majority in difference of opinion matter- reg.	ar			
5198 /202 3	12/10 /2023	NIL DATED 11/10/2023	VEDA PRAKASH YERRAMSET TY	Permission for pronouncement of order (SM- Kolkata).	PA to Registr ar			
5199 /202 3	12/10 /2023	NO. 7/2/LARGER- BANACH/CESTAT/CH D-2021, (DATED 12/10/2023).	DEPUTY REGISTRAR, CESTAT, CHANDIGAR H	Updated list of matters pending for larger bench at CESTAT, Chandigarh Bench.	PA to Registr ar			
5200 /202 3	12/10 /2023	NIL DATED 12/10/2023	GST-EXCUS.	Tata iron & steel co. ltd. versus Commissioner of central excise Patna.		DR.(K olkata)		
5201 /202 3	12/10 /2023	NIL DATED 12/10/2023	SHRI SUDHAKARA N ADUTHILA	Permission for Deletion of uploaded pdf file.	PA to Registr ar			
5202 /202 3	12/10 /2023	NIL DATED 12/10/2023	CESTAT, MUMBAI	Request for deletion of uploaded interim order.	PA to Registr ar			
5203 /202 3	12/10 /2023	NIL DATED 12/10/2023	CESTAT, AHMEDABA D	Fwd: CamScanner - 10/12/2023., 11.30.pdf.	PA to Registr ar			
5204 /202 3	12/10 /2023	NIL DATED 12/10/2023	BINEESH KUMAR K.S., REGISTRAR	BORROWING	PA to Registr ar			
5205 /202 3	12/10 /2023	NIL DATED 10/10/2023	BINEESH KUMAR K.S., REGISTRAR, CESTAT, NEW DELHI.	Joining Report - reg.	PA to Registr ar			
5206 /202	13/10 /2023	NIL DATED 12/10/2023	NISHA.	Leave application of	Admini stration			

3				06/10/2023. - reg.	Section			
5207/2023	13/10/2023	NIL DATED 12/10/2023	POOJA, LDC	Half day CL on 12/10/2023-reg	Administration Section			
5208/2023	13/10/2023	NIL DATED 12/10/2023	SOMBIR, LDC	One day casual leave on 13/10/2023-reg.	Administration Section			
5209/2023	13/10/2023	NIL DATED 11/10/2023	RAGINI, UDC	Leave application with joining report-reg	Administration Section			
5210/2023	13/10/2023	NIL DATED 06/10/2023	RAJU, M(T), CESTAT, AHMEDABAD	Permission for avail EL and leave the headquarters - reg.	Administration Section			
5211/2023	13/10/2023	NIL DATE 05/10/2023	SOMESH ARORA, M(J), CESTAT, AHMEDABAD	Regarding No Objection Certificate for renewal of my passport by the office.	Administration Section			
5212/2023	13/10/2023	NIL DATED 12/10/2023	SHENAJ BANO, STENO GR-I	One day casual leave on 13/10/2023-reg.	Administration Section			
5213/2023	13/10/2023	NIL DATED 09/10/2023	MOHINDER SINGH DY. REGISTRAR, /HOO.	Vetting up / verification of pay fixation orders - reg.	Administration Section			
5214/2023	13/10/2023	NIL DATED 09/10/2023	MOHINDER SINGH, DEPUTY REGISTRAR.	Certificate-reg	PA			
5215/2023	13/10/2023	NIL DATED 03/10/2023	PREETI SALAR, (RAJ SABHA).	Hindi use related program - reg	Administration Section			
5216/2023	13/10/2023	NIL	R.K. JAIN.	CENTAX Law times.		AR (Lab.)		

5217 /202 3	13/10 /2023	NIL DATED 06/10/2023	ASSISTANT REGISTRAR.	Civil Appeal No. 6410 Of 2023.	DR(J)			
5218 /202 3	13/10 /2023	NIL DATED05/10/2023	ASSISTANT REGISTRAR.	Civil appeal no. 6408 of 2017- reg.	DR(J)			
5219 /202 3	13/10 /2023	NIL DATED 06/10/2023	ASSISTANT REGISTRAR.	Civil Appeal NO - reg	DR(J)			
5220 /202 3	13/10 /2023	NO.7/2/LARGER- BENCH/CESTAT/CHD -2021,. (DATED 09/10/2023)	DEPUTY REGISTRAR CESTAT, CHANDIGAR H.	Appeal folders (original) pertains to larger bench dated 07/11/2023.	DR(J)			
5221 /202 3	13/10 /2023	NIL DATED 09/10/2023	MADHUSUD AN DEGA, RAJASTHAN.	Appeal paper book, Service tax - reg.	Central Registr y			
5222 /202 3	13/10 /2023	NIL	MADHUSUD AN DEGA, RAJASTHAN.	Appeal paper book, Service tax - reg.	Central Registr y			
5223 /202 3	13/10 /2023	NIL DATED 16/10/2023	ASSTT./DY. REGISTRAR, SINGLE MEMBER APPEAL BENCH- 12/10/2023.	Cause list of Single Member Bench.	PA			
5224 /202 3	13/10 /2023	NIL DATED 16/10/2023	DY/ASSTT. REGISTRAR, EXCISE APPEAL BENCH.- 12/10/ 2023.	CUASE List of Excise Division Bench Matters.	PA			
5225 /202 3	13/10 /2023	NIL DATED 10/10/2023	ADMN. OFFICER (JUDL.) C-II FOR REGISTRAR GENERAL , SD.	Case No. CUSAA- 28/2021, M/s Shambhu synthetics pvt. Ltd. Vs. Commissioner of customs.	DR(J)			
5226	13/10	NIL DATED	ADMN.	Case No.	DR(J)			

/2023 3	/2023	10/10/2023	OFFICER (JUDL.) C-II FOR REGISTRAR GENERAL, SD.	SERTA-3/2021, Commissioner of central excise & service tax Vs Oriental insurance company limited.				
5227 /2023 3	13/10 /2023	NIL DATED 11/10/2023	ADMN. OFFICER (JUDL.) C-II FOR REGISTRAR GENERAL, SD.	Case No. CUSAA-3/2023, Commissioner of customs, new customs house, new Delhi . Vs Mr. Pawan Kant.	DR(J)			
5228 /2023 3	13/10 /2023	NIL DATED 05/10/2023	ADMN. OFFICER (JUDL.) C-II FOR REGISTRAR GENERAL, SD.	Case No. SERTA-15/2023 & CM Appl. 47934/2023, M/s Hospitech Management Consutants Pvt. Ltd, vs. Principal Commissioner of Central Goods & Services Tax.	DR(J)			
5229 /2023 3	13/10 /2023	NIL DATED 12/10/2023	O.A. VINEETHA, LOWER DIVISION CLERK, CESTAT, BANGALORE.	Joining Report - reg.	Admini stration Section	(Sapna)		
5230 /2023 3	13/10 /2023	NIL DATED 13/10/2023	CESTAT, MUMBAI	Jubilant enterprises, CESTAT office building case R.A.E & R suit	Admini stration Section	(Chac ko)		

				no. 2030/2086)-reg.				
5231/2023	13/10/2023	NIL DATED 12/10/2023	KULDEEP LAL, LDC.	One day leave application on 13/10/2023.	Admini stration Section			
5232/2023	13/10/2023	NIL DATED 09/10/2023	M. AJIT KUMAR	One day C.L. - reg.	Admini stration Section			
5233/2023	13/10/2023	NIL DATED 09/10/2023	R. BHAGYA DEVI	Application of 6 days EL & 6 days Commuted Leave -reg.	Admini stration Section			
5234/2023	13/10/2023	NIL DATED 12/10/2023	CESTAT, MUMBAI	CL. & RH application of honble	Admini stration Section			
5235/2023	13/10/2023	NIL DATED 13/10/2023	ASHOK KUMAR, MTS	Compalstory leave on16/10/2023. to 17/10/2023- reg.	Admini stration Section			
5236/2023	13/10/2023	NO. 2/41/CESTAT/PROGR AMMER/CHD-2016. (DATED 12/10/2023)	DEPUTY REGISTRAR, CESTAT, CHANDIGAR H	Request for Developer poster at CESTAT, Chandigarh.		AR (Comp .)		
5237/2023	13/10/2023	NO./CESTAT/ROM- ROA/ROSTER/2023, (DATED 11/10/2023)	KRIPA SHANKER, DR, CESTAT, MUMBAI	Issued Roster for ROM/ROA hearing- reg.	PA to Registr ar			
5238/2023	13/10/2023	NIL DATED 09/10/2023	SHAIENDRA KUMAR, JT. CONTROLLE R GENERAL OF ACCOUNTS.	Office Memorandum - reg.	Accoun t Section			
5239/2023	13/10/2023	NO./CESTAT/ROM- ROA/ROSTER/2023, (DATED 11/10/2023)	KRIPA SHANKER, DR, CESTAT, MUMBAI	Issued Roster for ROM/ROA hearing- reg.	PA to Registr ar			
5240/2023	13/10/2023	NO./CESTAT/ROM- ROA/ROSTER/2023, (DATED 11/10/2023)	KRIPA SHANKER, DR, CESTAT,	Issued Roster for ROM/ROA hearing- reg.	PA to Registr ar			

			MUMBAI					
5241/2023	13/10/2023	NO./CESTAT/ROM-ROA/ROSTER/2023, (DATED 11/10/2023)	KRIPA SHANKER, DR, CESTAT, MUMBAI	Issued Roster for ROM/ROA hearing- reg.	PA to Registrar			
5242/2023	13/10/2023	NIL DATED 11/10/2023	NIHAL SINGH, PA TO M(J), CESTAT, BANGALORE	Request for deletion of final order number - reg,	PA to Registrar			
5243/2023	13/10/2023	NIL DATED 12/10/2023	CUSTOMS PREVENTIVE AHMEDABAD.	Official tour of Mr. Justice Dilip Gupta to ahmedabad from 13/10/2023 to 17/10/2023 - M/r.	PA to Registrar			
5244/2023	13/10/2023	NIL DATED 16/10/2023	DY. REGISTRAR/TECHNICAL OFFICER, CENTRAL REGISTRY.	Cause list .	PA			
5245/2023	16/10/2023	NIL DATED 13/10/2023	ANJANI, HT, ADMINISTRATION SECTION	2 day leave application - reg.	Administration Section			
5246/2023	16/10/2023	NIL DATED 13/10/2023	ANJANI, HT, ADMINISTRATION SECTION	Leave application with Joining report.	Administration Section			
5247/2023	16/10/2023	NIL DATED 13/10/2023	RAGINI (UDC)	Submission of nomination form.	Administration Section			
5248/2023	16/10/2023	NIL DATED 13/10/2023	BUDH SAIN, MTS	Leave application with Joining report.	Administration Section			
5249/2023	16/10/2023	NIL DATED 13/10/2023	HEMANT KUMAR STENO GRADE I	one day EL Leave application form 16/10/2023.	Administration Section			
5250	16/10	NIL DATED	THE DEPUTY	commissioner	DR(J)			

/2023	/2023	13/10/2023	REGISTRAR, HIGH COURT JUDICATURE AT ALLAHABAD, LACKNOW BENCH, LACKNOW.	central excise, lacknow 7A, ashok marg, lacknow, versus M/S Raunaq international limited, 20, K.M. mathura road amar nagar, faridabad, hariyana.				
5251 /2023	16/10 /2023	NO. VIII(AP)P&I/2005- C/ARRIVAL/2018. (DATED 10/10/2023).	ASSISTANT COMMISSION ER, OFFICE PREVENTIVE IGIAIRPORT, TERMINAL-3.	C/55378/2023- CM[SM] arising out of CC-A-CUS-I- AIRPORT-44- 46-2023-2024 dated 25/04/2023, Jai Kishan Chaudhary-reg.	DR(J)			
5252 /2023	16/10 /2023	NIL DATED 09/10/2023	SWAPNIL TIWARI, ASSISTANT REGISTRAR	Constitution of bench for hearing of ROM/ROA Application- reg.	PA to Registr ar			
5253 /2023	16/10 /2023	NO.22- 07/PRO/HQ/2016,(DAT ED 11/10/2023).	ASSISTANT COMMISSION ER,P&T, CUSTOMS AHMEDABA D.	Official tour of honble Mr. jstice Dilip Gupta to ahmedabad from 13/10/2023 to 17/10/2023.- M/r.	PA to Registr ar			
5254 /2023	16/10 /2023	CESTAT/AHD/TOUR/ 08/2013 DTD 13/10/2023	UMA SHANKAR VERMA, DEPUTY RAGISTRAR	Tour of Hon. President at Ahmebada-reg	PA to Registr ar			
5255 /2023	16/10 /2023	NIL DT 13/10/2023	R. ALAMELU, SR. PS,	Request fir permission for	PA to Registr			

3			CAHNNAI.	deletion Order from new website-reg.	ar			
5256/2023	16/10/2023	NIL DATED 13/10/2023	POOJA KUMARE, STENO, CESTAT,	Deletion of Order from CESTAT Website- reg.	PA to Registrar			
5257/2023	16/10/2023	NO.GCCO/I/22/OTH/102/2021-ADMN-(DATED 09/10/2023)	KRISHANA KANT MEHTA, DATE-09/10/2023.	Tour of honble Mr. justice diip gupta, president of the Tax Appellant Tribunal to Ahmedabas from 13/10/2023 to 17/10/2023.	PA to Registrar			
5258/2023	17/10/2023	NIL DATED 16/10/2023	JASBIR SINGH, COURT MASTER.	5 dayed laeve application with joining report.	Administration Section			
5259/2023	17/10/2023	NIL DATED 16/10/2023	SUNDER SINGH, MTS.	Correction in DOB for the wife of Mr. Sunder Singh-reg	Administration Section			
5260/2023	17/10/2023	NIL ADTED 16/10/2023	RAM KUAMR.	Medical Reimbursement claim form	Administration Section			
5261/2023	17/10/2023	NO.11/CESTAT/HYD/ADMIN/15-II/211. (DATED 10/10/2023).	T.VISWA PRAKASH, DEPUTY REGISTRAR/HOO CESTET HYDERABAD	Forwarding of photographs of the CESTAT officials for issuance of annexure- H for renewal of their passport.	Administration Section			
5262/2023	17/10/2023	NO.04/CESTAT/HYD/TVP/21/210. (DATED 10/10/2023).	T.VISWA PRAKASH, DEPUTY REGISTRAR/HOO CESTET HYDERABAD	Forwarding of leave application of Sh.T. Viswa Prakash, Dy. Registrar- reg.	Administration Section			

5263 /2023	17/10 /2023	NO.CESTAT/MUM/GPF/104/583. (DATE 09/10/2023).	MANAS KUMAR SINHA, ASSISTANT REGISTRAR, CESTAT, MUMBAI	Forwarding of application for conversion of GPF advance into GPF withdrawal-reg.	Administration Section			
5264 /2023	17/10 /2023	NO. PF/CESTAT/MUM/ADMIN/MMP/2023/582. (DATED 09/10/2023).	MANAS KUMAR SINHA, SAHAYAK PANJIKAR, CESTAT, MUMBAI	Medical fitness certificate in respect of honble Shri M.M. Prathiban, Member (Technical)-reg.	Administration Section			
5265 /2023	17/10 /2023	NIL DATED 27/10/2023.	RAJEEV TANDON, MEMBER (TECHNICAL)	Submission of medical reimbursement claim - reg.	Administration Section			
5266 /2023	17/10 /2023	NIL DATED 16/10/2023	DOROTHY JOSEPH STENOGRAPHER GRADE-I (PA TO REGISTRAR).	Refreshment bill for September 2023	Account Section			
5267 /2023	17/10 /2023	NIL DATED 16/10/2023	SEEMA SADANA, SPS TO M(T-HRP)	Refreshment bill for October 2023.	Account Section			
5268 /2023	17/10 /2023	NIL DATED 11/10/2023	KULDEEP CHAUDHARY , US TO THE GOI	Misconduct of Shri Rohit kumar shukla, Deputy registrar, CESTAT, Chandigarh-reg.	C and L Section			
5269 /2023	17/10 /2023	NIL DATED 16/10/2023	RAMPHOOL BANGEL.	Catering invoice.	CT Section			
5270 /2023	17/10 /2023	NO. SERVICE TAX (DB)/MISC./01/2020/1611. (DATED	HARSHVARDHAN, ADDITIONAL	Appoitment as special counsel againts Appeal	DR(J)			

		16/10/2023).	COMMISSIONER SERVICE TAX BENCH.	No. ST/50553/2017 (CESTAT Interim Order No. 02/2022 dated 04/02/2022) in the case of M/s Rajasthan state industrial development & investment - reg.				
5271/2023	17/10/2023	NO. III(20)/CESTAT/JBP/22/2018-19. (DATED 06/10/2023).	MD. ABU SAMA, COMMISSIONER.	Filling of Misc application for ROM in service tax appeal no. ST/50283/2018 - reg.	DR(J)			
5272/2023	17/10/2023	F.NO.7(STAT)CESTAT/CAL/06/226. (DATD 05/10/2023)	TARAK KUMAR SARKAR, DEPUTY REGISTRAR, CESTAT, KOLKATA.	Institution, disposal and pendecy ETC. fot the month of sep-2023.	DR(J)			
5273/2023	17/10/2023	NO. IV(16) REVIEW/GST/DELHI-SOUTH/CESTAT/CER SAI/29/22-23/10830. (12/10/2023).	AKSHAT, UP AYUKAT	Review of CESTAT s final order No. 50439/2023 dated 10/04/2023 in respect of M/s central registry of securitisation, asset reconstruction and security interest of india (CERSAI)-reg.	DR(J)			
5274/2023	17/10/2023	NIL DATED 16/10/2023	DY. REGISTRAR, TECHNICAL OFFICER,	Cause list for Defect Matters.	PA			

			CENTRAL REGISTRY.					
5275 /202 3	17/10 /2023	NIL DATED 13/10/2023	EASTERN ZONAL BENCH KOLKATA.	Forwarding of fibr regarding ROM application of Lal trader.	PA to Registr ar			
5276 /202 3	17/10 /2023	NIL DATED 16/10/2023	MANAS KUMAR SINHA, SPS.	correction - reg.	PA to Registr ar			
5277 /202 3	17/10 /2023	NIL DATED 13/10/2023	CESTAT,MU MBAI.	Cause list Larger bench pronouncement.	PA to Registr ar			
5278 /202 3	17/10 /2023	NIL DATD 13/10/2023	CESTAT, AHMEDABA D.	Constitution of bench for listing ROA/ROM applications- reg.	PA to Registr ar			
5279 /202 3	17/10 /2023	NIL DATED 13/10/2023	EASTERN ZONAL BENCH KOLKATA.	Early hearing of case M/S tisco ltd vs CCE- Patna.	PA to Registr ar			
5280 /202 3	17/10 /2023	NIL DATED 17/10/2023	AJAY KUMAR, LDC.	Leave application-reg	Admini stration Section			
5281 /202 3	17/10 /2023	NIL DATED 17/10/2023	RAKSHIT DAHIYA.	R.H. leave application on 23/10/2023.	Admini stration Section			
5282 /202 3	17/10 /2023	NIL DATED 16/10/2023	PARMOD KUMAR, SPS	Leave application-reg	Admini stration Section			
5283 /202 3	17/10 /2023	NIL DATED 17/10/2023	SATPAL SINGH, LDC, CESTAT, DELHI.	Submission of birth certificate for adding in family details- reg	Admini stration Section			
5284 /202 3	17/10 /2023	NIL DATED 17/10/2023	VAISHALI KHARBANDA , TECHNICAL OFFICER.	application for casual leave/restricted holiday -reg.	Admini stration Section			
5285	17/10	MI DATED 17/10/2023	JAGDISH	Compensatory	Admini			

/2023	/2023		CHAND, MTS	leave on 19/10/2023 - reg	stration Section			
5286/2023	17/10/2023	NIL DATED 27/06/2023.	POLICE ADHISHAK, NAALANDA.	Character verification of Shri Priyanshu Kumar-reg.	Administration Section			
5287/2023	17/10/2023	NIL DATED 12/10/2023	MANAS KUMAR SINHA, ASSISTANT REGISTRAR, CESTAT, MUMBAI	Forwarding of GPF withdrawal application MFR 3134-reg.	Administration Section			
5288/2023	17/10/2023	NIL DATED 17/10/2023	ASSISTANT COMMISSIONER, (LAGAL BRANCH) CGST & CENTRAL EXCISE LUCKNOW.	Forwarding of notice in central sales tax appeals - reg.		AR(CST)		
5289/2023	17/10/2023	NO.2/41/CESTAT/PROGRAMMER/CHD-2016. (DATED 12/10/2023).	DEPUTY REGISTRAR CESTAT, CHANDIGARH.	Request for developer poster at CESTAT, Chandigarh - reg.		AR(comp.)		
5290/2023	17/10/2023	NIL	NIKHIL KUMAR GANDHI, DEPUTY COMMISSIONER(REVIEW), CGST & CENTRAL EXCISE, UJJAIN.	Filling of Misc appeal regarding No. 51605 of 2017 to the appellat tribunal under section 86 of the finance act,1994 against Order in appeal no. BHO-EXCUS-001-APP-775,776,777,778,779,&780-16-17-reg.	DR(J)			

5291 /2023	17/10 /2023	NIL DATED 07/10/2023	VIPIN KHANDELW AL, ADVOCATE.	In the case of M/S Budania builder - 292, suryanagar, sudama kuti marg, gopal pura bypass, jaipur.	DR(J)			
5292 /2023	17/10 /2023	NIL DATED 07/10/2023	VIPIN KHANDELW AL, ADVOCATE.	In the case of M/S Budania builders - 292, surya nagar, sudama kuti marg, gopal pura bypass, jaipur.	DR(J)			
5293 /2023	17/10 /2023	NIL DATED 01/09/2023	VIPIN KHANDELW AL, ADVOCATE.	In the case of M/S Budania builders - 292, surya nagar, sudama kuti marg, gopal pura bypass, jaipur.	DR(J)			
5294 /2023	17/10 /2023	NIL DATED 07/09/2023.	VIPIN KHANDELW AL, ADVOCATE.	In the case of M/S Budania builders - 292, surya nagar, sudama kuti marg, gopal pura bypass, jaipur.	DR(J)			
5295 /2023	17/10 /2023	NO.-224-RLM-ST-JPR- 2023, DATED 05/09/2023,	M/S BUDANIA BUILDERS.	Budania Builders v/s Commissioner of CGST - reg.	DR(J)			
5296 /2023	18/10 /2023	NIL DT 18/10/2023	SHENAJ BANO, STENO GR-I	Permission for re-listening -reg	PA to Registrar			
5297 /2023	18/10 /2023	NIL DTD 18/10/2023	ATIN SHARMA, MTS	Compensatory leave on 23/10/2023-reg	Admini stration Section			
5298 /2023	18/10 /2023	NIL DT 18/10/2023	DEVENDER, (UDC)	Issuance of certificate with	Admini stration			

3				respect to non-availment of the LTC for the Block year 2018-2021 and 2022-2025-reg	Section			
5299/2023	18/10/2023	NIL DTD 17/10/2023	VAISHALI KHARBANDA, TECHNICAL OFFICER	Request to credit unutilized joining time to EL account-reg	Administration Section			
5300/2023	18/10/2023	NIL	S.K.PATI, M(J)	Request for 2 days leave with SLP-reg	Administration Section			
5301/2023	18/10/2023	NIL DT 16/10/2023	HEMAMBIKA R PRIYA, M(T), CESTAT, DELHI	Leave application for 4 days commuted leave-reg	Administration Section			
5302/2023	18/10/2023	NIL DT 12/10/2023	ASHOK JINDAL, MEMBER(J), CESTAT, KOLKATA	Request for one day CL on 13/10/2023-reg	Administration Section			
5303/2023	18/10/2023	NIL DT 18/10/2023	RISHIKA YEPURU	Document verification-reg	Administration Section			
5304/2023	18/10/2023	NIL DT 17/10/2023	MR A.K. JYOTISHI, M(T)	Permissions for visit abroad-reg	Administration Section			
5305/2023	18/10/2023	NIL DT 17/10/2023	A .K. JYOTISHI-REG	Leave application for 4 days leave-reg	Administration Section			
5306/2023	18/10/2023	NIL DT 17/10/2023	A.K. JYOTISHI, M(T)	Leave application for 4 days leave from 14/11 to 17/11-reg	Administration Section			
5307/2023	18/10/2023	NIL DT 17/10/2023	SSC HQ P&P-I	Final Confirmation of vacancies of CHSL	Administration Section			

				Examination 2023-reg				
5308 /202 3	18/10 /2023	F.NO.18(1)/MISC/CES TAT/ALD.2015-PART IV DT 17/10/2022	SWAPNIL TIWARI, AR, CESTAT, ALLAHABAD	Shortage of stenos-reg	Admini stration Section			
5309 /202 3	18/10 /2023	NIL DT 17/10/2023	MANAS KUMAR SINHA, AR, CESTAT, MUMBAI	Forwarding of joining reported and pay Fixation order of UDC in CESTAT in CESTAT, Mumbai-reg	Admini stration Section			
5310 /202 3	18/10 /2023	NIL 18/10/2023	BINEESH KUMAR, K.S, REGISTRAR	MTNL bill in r/o Registrar - reg	Accoun t Section			
5311 /202 3	18/10 /2023	NIL DTD 17/10/2023	SUDHAKARA N. A, SPS, CESTAT, MUMBAI	Permission for deletion and modification of uploaded order- reg	PA to Registr ar			
5312 /202 3	18/10 /2023	NIL DT 17/10/2023	KRIPA SHANKAR, DR, MUMBAI	Clarification regarding uploading final order after recording majority in DOO-_reg	PA to Registr ar			
5313 /202 3	18/10 /2023	NIL DTD 17/10/2023	RAMESH NAIR, M(J)	Permission for Pronouncement -reg	PA to Registr ar			
5314 /202 3	18/10 /2023	NIL DT 18/10/2023	RABINDER TOPPO, ASTT. SECTION OFFICER	Cash Management System in Central Govt. - Guidelines for expenditure control based expenditure Management in r/o FY 2023- 24-reg	Accoun t Section			

5315 /202 3	19/10 /2023	NIL DATED 18/10/2023	JITENDER, MTS	one day leave 16/10/2023	Admini stration Section			
5316 /202 3	19/10 /2023	NIL DATED 18/10/2023	SOMBIR LDC	Medical Reimbursement claim form	Admini stration Section			
5317 /202 3	19/10 /2023	NIL DATED 18/10/2023	CESTAT, CHANDIGAR H	Renewal of lease agreement of CESTAT Chandigarh	Admini stration Section			
5318 /202 3	19/10 /2023	NIL DATED 18/10/2023	JITENDER, MTS	29/09/2023 CL in cancel and E.L. 8 days from 29/09/2023 to 06/10/2023	Admini stration Section			
5319 /202 3	19/10 /2023	NIL DATED 18/10/2023	SEEMA SADANA, SPS	2 days E.L. for 26 and 27/10/2023	Admini stration Section			
5320 /202 3	19/10 /2023	NIL DATED 18/10/2023	SEEMA SADANA, SPS	1 nov Restricted holiday leave for karvachauth	Admini stration Section			
5321 /202 3	19/10 /2023	NIL DATED 18/10/2023	MR. PRABHAT TRIPATHI	Willingness letter to join the post of LDC in CESTAT	Admini stration Section			
5322 /202 3	19/10 /2023	F.NO. 54/COMP/CESTAT/KO L/2000 DT: 11/10/2023	T.K. SARKAR DR, CESTAT, KOLKATA	Request for financial sanction regarding preparation of Court Room no. 2 with sound system in CESTAT, Kolkata - reg.	Admini stration Section			
5323 /202 3	19/10 /2023	F.NO. 01/CESTAT/BANG/MS DT: 11/10/2023	V.P. PANDEY DR & H.O.O.	Forwarding of application as intimation - reg.	Admini stration Section			
5324 /202 3	19/10 /2023	F.NO. 01/CESTAT/BANG/OV DT: 12/10/2023	V.P. PANDEY DR & H.O.O.	Forwarding of joining report - reg.	Admini stration Section			

5325 /202 3	19/10 /2023	F.NO. 36/CESTAT/KOL/RO M/2023/229 DT: 18/10/2023	T.K. SARKAR DR, CESTAT, KOLKATA	Forwarding of file regarding ROM application of Lal Trader - reg.	DR(J)			
5326 /202 3	19/10 /2023	NIL DT 19/10/2023	JYOTI BISHT, PA TO PRESIDENT	Permission for Pronouncement	PA to Registr ar			
5327 /202 3	20/10 /2023	NIL DATED 18/10/2023	D.M. MISRA M(J)	Extension of period of pronounce reserved order- reg.	PA to Registr ar			
5328 /202 3	20/10 /2023	NIL DATED 11/10/2023	MALKIAT SINGH, MTS	leave on 12/10/2023	Admini stration Section			
5329 /202 3	20/10 /2023	NIL DATED 12/10/2023	KRISHAN KUMAR	leave on 13/10/2023	Admini stration Section			
5330 /202 3	20/10 /2023	NIL DATED 16/10/2023	SHANKAR PRASAD MOHANTY, MTS	Compensatory leave	Admini stration Section			
5331 /202 3	20/10 /2023	NIL DATED 18/10/2023	DIKSHA SINGH, STENOGRAP HER - I	leave from 31/10/2023 to 08/11/2023 (9 days)	Admini stration Section			
5332 /202 3	20/10 /2023	NIL DATED 19/10/2023	MONIKA DEVI (TECHNICAL OFFICER)	Request to credit unutilized time to my earned leave account - reg.	Admini stration Section			
5333 /202 3	20/10 /2023	F.NO. 11/2/2023- IFU(B&A)/EC DT: 17/10/2023	CHANDER MOHAN, SECTION OFFICER	Allocation of fund under Major Head 7610-Loans to Government Servant etc. under Demand No. 30- Department of	Admini stration Section			

				Economic Affairs for FY 2023-24 - reg.				
5334/2023	20/10/2023	NIL DATED 16/10/2023	SUSHMA RANI PAL, MTS	Leave with Joining Report - reg.	Administration Section			
5335/2023	20/10/2023	NIL DATED 19/10/2023	SUSHMA RANI PAL, MTS	Leave with Joining Report - reg.	Administration Section			
5336/2023	20/10/2023	NIL DATED 18/10/2023	VED PRAKASH CHUGH, COURT MASTER	C.L. on 17/10/2023	Administration Section			
5337/2023	20/10/2023	F.NO. A-20(2)/PERS.FILE/BS-LDC/CHE/2023 DT: 12/10/2023	MOHINDER SINGH DR	Incorporation of qualification in r/o Shri Bishawajit Sen, LDC - reg.	Administration Section			
5338/2023	20/10/2023	NIL DATED 19/10/2023	CESTAT, ALLAHABAD	C.L. of P. K. Choudhary M(J)	Administration Section			
5339/2023	20/10/2023	NIL DATED 20/10/2023	AKKSHAT, UP AAYUKAT (SAMIKSHA)	Review of CESTATs Final order no. 50439/2023 dated: 10/04/2023	DR(J)			
5340/2023	20/10/2023	NIL DATED 13/10/2023	THE ASSISTANT REGISTRAR, SUPREME COURT OF INDIA, NEW DELHI	Civil appeal no. 10736/2018 in FO 55379/2017	DR(J)			
5341/2023	20/10/2023	NIL DATED 19/10/2023	RABINDER TOPPO, SECTION OFFICER, IFU-III DIVISION DEPARTMENT OF	Cash Management System in Central Government-Guidelines for expenditure control based	Account Section			

			REVENUE, NEW DELHI	expenditure Management in r/o FY 2023-24 - reg.				
5342 /202 3	20/10 /2023	NIL DATED 13/10/2023	KULDEEP SINGH, MTS	14-27, nov, 2023 by international vayapar mela - reg.	CT Section			
5343 /202 3	20/10 /2023	NIL DATED 19/10/2023	DY/ASST. REGISTRAR (APPEAL BENCH)	Larger Bench Cause List	PA			
5344 /202 3	20/10 /2023	NIL DATED 18/10/2023	MUKESH GUPTA, DEPUTY REGISTRAR	Office Order dated 18/10/2023	PA			
5345 /202 3	20/10 /2023	NIL DATED 25/10/2023	ASSTT. DY. REGISTRAR (SINGLE MEMBER APPEAL BRANCH)	Single Member (Appeal Branch) Cause List	PA			
5346 /202 3	20/10 /2023	NIL DATED 25/10/2023	DY/ASST. REGISTRAR (EXCISE APPEAL BENCH) DT: 19/10/2023	Excise Division Bench Matters Causelist	PA			
5347 /202 3	20/10 /2023	NIL DATED 17/10/2023	THE REGISTRAR GENERAL PUNJAB AND HARYANA HIGH COURT, CHANDIGAR H.	Civil Appeal No. 4198 of 2015. Special leave petition (Civil) No. 24262 of 2014. arising out of Central Excise Appeal No. 49/2012., M/s. Jay Bharat Maruti Ltd. vs. CCE Delhi-III	DR(J)			
5348 /202	20/10 /2023	NIL DATED 20/10/2023	CHAKO	leave on 23/10/2023	Admini stration			

3					Section			
5349 /202 3	20/10 /2023	NIL DATED 20/10/2023	RAMKUMAR , MTS	leave on 23/10/2023	Admini stration Section			
5350 /202 3	20/10 /2023	NIL DATED 19/10/2023	SULEKHA BEEVI C S M(J) CESTAT, CHEANNI	leave from 02/11/2023 & 03/11/2023	Admini stration Section			
5351 /202 3	20/10 /2023	NIL DATED 19/10/2023	PUSHKAR SINGH, MTS	Medical Reimbursement claim form	Admini stration Section			
5352 /202 3	20/10 /2023	NIL DATED 19/10/2023	PUSHKAR SINGH, MTS	Medical Reimbursement claim form	Admini stration Section			
5353 /202 3	20/10 /2023	NIL DATED 19/10/2023	PUSHKAR SINGH, MTS	Medical Reimbursement claim form	Admini stration Section			
5354 /202 3	20/10 /2023	NIL DATED 19/10/2023	PUSHKAR SINGH, MTS	Medical Reimbursement claim form	Admini stration Section			
5355 /202 3	20/10 /2023	NIL DATED 19/10/2023	VIKASH, UDC	one day leave 18/10/2023	Admini stration Section			
5356 /202 3	20/10 /2023	NIL DATED 20/10/2023	SAKAL DEO SAH, COURT MASTER	Medical Leave 17/10/2023 to 19/10/2023	Admini stration Section			
5357 /202 3	20/10 /2023	NIL DATED 20/10/2023	SANDEEP MTS	leave on 23/10/2023	Admini stration Section			
5358 /202 3	20/10 /2023	NIL DATED 19/10/2023	RAGINI, UDC	Leave with Joining Report - reg.	Admini stration Section			
5359 /202 3	20/10 /2023	NIL DATED 19/10/2023	RISHIKA YEPURU	late verification for SSC- reg.	Admini stration Section			
5360 /202 3	20/10 /2023	NIL DATED 20/10/2023	AR, CESTAT, ALLAHABAD	Leave application of Shri Swapnil Tiwari, AR - reg.	Admini stration Section			
5361 /202 3	20/10 /2023	NIL DATED 19/10/2023	CESTAT, CHENNAI	Leave letter and application -	Admini stration			

3				reg,	Section			
5362 /202 3	20/10 /2023	NIL DATED 19/10/2023	RAJU KUMAR, MTS	12 days E.L. from 20/11/2023 to 01/12/2023	Admini stration Section			
5363 /202 3	20/10 /2023	NIL DATED 19/10/2023	RAJU KUMAR, MTS	one day RH 23/10/2023	Admini stration Section			
5364 /202 3	20/10 /2023	NIL DATED 20/10/2023	MUKESH GUPTA, DEPUTY REGISTRAR	Submission of APAR for Review purpose		C and L section		
5365 /202 3	20/10 /2023	NIL DATED 20/10/2023	SEEMA SADANA, SPS TO M(T-HRP), CESTAT, NEW DELHI	Reimbursed bill of phone and internet connection	Accoun t Section			
5366 /202 3	20/10 /2023	NIL DATED 25/10/2023	DY. REGISTRAR/T ECHNICAL OFFICER, CENTRAL REGISTRY.	Central Registry Cause List for Defect matters	PA			
5367 /202 3	20/10 /2023	NIL DATED 20/10/2023	DY. REGISTRAR/T ECHNICAL OFFICER, CENTRAL REGISTRY.	Revised Causelist - reg.	PA			
5368 /202 3	20/10 /2023	NIL DATED 26/10/2023	DY/ASST. REGISTRAR (APPEAL BENCH)	E-Hearing Cause list	PA			
5369 /202 3	23/10 /2023	NIL DATED 20/10/2023	SUSHMA RANI PAL, MTS	Leave application- reg.	Admini stration Section			
5370 /202 3	23/10 /2023	NIL DATED 20/10/2023	PANKAJ KUMAR MALLICK, LIABRARIAN	Leave application for 23/10/23 - reg.	Admini stration Section			
5371 /202 3	23/10 /2023	NIL DATED 20/10/2023	RAGINI (UDC)	Leave application-reg.	Admini stration Section			

5372 /2023 3	23/10 /2023	NIL DATED 20/10/2023	HERA LAL.	RH leave application for 23/10/2023.	Admini stration Section			
5373 /2023 3	23/10 /2023	NIL DATED 20/10/2023	SUKHBIR SINGH, MTS.	Leave application-reg.	Admini stration Section			
5374 /2023 3	23/10 /2023	F.NO. A-50050/2023- CESTAT-DOR DATED: 19/10/2023	KULDEEP CHAUDHARY US TO THE GOI	Annual Capacity building plan (ACBP) of Department of Revenue framed by Capacity building Commission - reg.	Admini stration Section			
5375 /2023 3	23/10 /2023	NIL DATED 20/10/2023	DEVENDER	one day RH on 23/10/2023	Admini stration Section			
5376 /2023 3	23/10 /2023	F.NO. CESTAT/MUM/ADMI N? CAG-AUDIT 2017 DT: 10/10/2023	MANAS KUMAR SINHA, ASSISTANT REGISTRAR, CESTAT, MUMBAI	Verification/ Modification of date of 1st MACP i/r of shri Manas Kumar Sinha, Asth. Registrar- Audit Para-07 reg.	Admini stration Section			
5377 /2023 3	23/10 /2023	NIL DATED 20/10/2023	SUSHMA RANI PAL, MTS	3 din 25/10/2023 to 27/10/2023	Admini stration Section			
5378 /2023 3	23/10 /2023	NIL DATED 19/10/2023	RAKESH KUMAR MTS	Joining Report - reg.	Admini stration Section			
5379 /2023 3	23/10 /2023	NIL DATED 20/10/2023	SATPAL SINGH MTS	3 days E.L. 25/10/2023 ⁶ to 27/10/2023	Admini stration Section			
5380 /2023 3	23/10 /2023	NIL DATED 20/10/2023	DOROTHY JOSEPH, STENO GRADE I	one day E.L. on 25/10/2023	Admini stration Section			
5381	23/10	NIL DATED	DOROTHY	Request for	Admini			

/2023	/2023	20/10/2023	JOSEPH, STENO GRADE I	Restricted Holiday - reg.	stration Section			
5382/2023	23/10/2023	NIL DATED 20/10/2023	PARMOD KUMAR, SPS, CESTAT, NEW DELHI	from 26/10/2023 to 27/10/2023	Administration Section			
5383/2023	23/10/2023	NIL DATED 20/10/2023	PARMOD KUMAR, SPS, CESTAT, NEW DELHI	attending marriage from 01/11/2023 to 03/11/2023	Administration Section			
5384/2023	23/10/2023	NIL DATED 20/10/2023	JAGDISH CHAND , M.T.S.	C.L. from 25 and 26 oct, 2023	Administration Section			
5385/2023	23/10/2023	NIL DATED 20/10/2023	TEJO SHRI , STENO G-1	C.L. 26, 27 and 01 oct and nov 2023	Administration Section			
5386/2023	23/10/2023	NIL DATED 19/10/2023	HEMAMBIKA R PRIYA M(T)	Application C.L. from 31/10/2023 and 01/11/2023	Administration Section			
5387/2023	23/10/2023	NIL DATED 20/10/2023	P. VENKATA SUBBA RAO M(T)	E.L. from 3 days 25/10/2023 to 27/10/2023	Administration Section			
5388/2023	23/10/2023	NIL DATED 20/10/2023	PANKAJ KUMAR MALLICK, LIA, CESTAT, NEW DELHI	Submission of LTC (HT-2022-23) bill for payment - reg.	Administration Section			
5389/2023	23/10/2023	F.NO. 18(1)/MISC/CESTAT/ALD/2015 - PART V	SWAPNIL TIWARI, ASSISTANT REGISTRAR	Shortage of Stenos - reg.	Administration Section			
5390/2023	23/10/2023	F.NO. 8(3)/PF/ A.K. LDC/CESTAT/ALLD/2016 DT: 17/10/2023	SWAPNIL TIWARI, ASSISTANT REGISTRAR	Permission for pursuing L.L.B. in respect of Shri Ashish Kumar, UDC - reg.	Administration Section			
5391/2023	23/10/2023	F.NO. 1(5)/S.S/M(T)/PF/CESTAT/ALLD/2023 DT:	SWAPNIL TIWARI, ASSISTANT	Forwarding re-submission of form of honble	Administration Section			

		16/10/2023	REGISTRAR	M(T) shri sanjiv Shrivastava - reg.				
5392/2023	23/10/2023	NIL DATED 12/10/2023	SARITA KUNWAR, DEPUTY DIRECTOR (RAJBHASHA).	Discuss regarding dated 06/09/2023 (Hindi)	Administration Section			
5393/2023	23/10/2023	F.NO. 6/8/CESTAT/RENT FILE/CHD-2020-III DT: 18/10/2023	DR, CESTAT, CHANDIGARH	Renewal of lease agreement for CESTAT Chandigarh - reg.	Administration Section			
5394/2023	23/10/2023	NIL DATED 20/10/2023	SUKHBIR SINGH, MTS	Leave with Joining Report - reg.	Administration Section			
5395/2023	23/10/2023	NIL DATED 20/10/2023	MAHESH KUMAR, SPS	one day R.H. 23/10/2023	Administration Section			
5396/2023	23/10/2023	F.NO. VRDYSY/MUM/ADM N/AUDIT/2016 DT: 10/10/2023	MANAS KUMAR SINHA, ASSISTANT REGISTRAR, CESTAT, MUMBAI	Reply to audit Para with respect to unclaimed GPF balance of Shri. Prem Singh, Peon Retd. Para-01 reg.	Account Section			
5397/2023	23/10/2023	NIL DATED 20/10/2023	CESTAT, BANGALORE	noting for approval- Computer and printers		AR (Comp.)		
5398/2023	23/10/2023	NIL DATED 18/10/2023	SMS LOGISTICS	Appeal No C/51898/2017 listed on 30/10/2023 by Virtue of your letter dated 04/10/2023	DR(J)			
5399/2023	23/10/2023	NIL DATED 20/10/2023	M/S. IPS & CO. CA RAJGOPAL	in Appeal No. ST/50190/2018 in the matter of	DR(J)			

			CHANDRASH EK HAR CHARTERED ACCOUNTANTS D-2 PUNJABI BAGH RAISEN ROAD BHOPAL	Priyadarshini Constructions				
5400 /2023	23/10 /2023	A-45(1)/MISC-AR (JUDICIAL)/CHE/2016 DT: 17/10/2023	MOHINDER SINGH, DR	Regarding hearing of Appeal no. C/41492/2019 and C/41595/2019 (Department Appeal) Before the other Bench - reg.	PA to Registrar			
5401 /2023	23/10 /2023	NIL DATED 23/10/2023	DIKSHA SINGH, STENOGRAPHER - I	Regarding permission to delete the uploaded order sheet from the website- reg.	PA to Registrar			
5402 /2023	23/10 /2023	NIL DATED 20/10/2023	PUJA JAKHAR/HARSHIT PRAKASH, SUPREME COURT/ DELHI HIGH COURT	Notice under section 21 of the Arbitration and Conciliation Act, 1996 invoking arbitration as per clause 16 of the General Terms and Conditions of the contract with respect to contract no GEMC - 51168		CT section		
5403 /2023	23/10 /2023	NIL DATED 17/10/2023	T. VISWA PRAKASH, DEPUTY	E.L. A.K. jyotshi hoble M(T), for his	Administration Section			

			REGISTRAR, CESTAT- HYDERABAD	abroad on vocation - reg.				
5404 /202 3	25/10 /2023	NIL DATED 23/10/2023	SANTOSH KUMAR TIWARI	Medical Reimbursement claim form	Admini stration Section			
5405 /202 3	25/10 /2023	NIL DATED 23/10/2023	JASBIR SINGH COURT MASTER	Joining Report - reg.	Admini stration Section			
5406 /202 3	25/10 /2023	NIL DATED 12/10/2023	GAJENDRA SINGH, HC	E.L. 1 day 11/10/2023	Admini stration Section			
5407 /202 3	25/10 /2023	F.NO. GCCO/II/13/29/2020- ESTT./ 745 DT: 19/10/2023	K HARISH	Forwarding of NOC in respect of Smt. P Sakunthala Devi, Private Secretary, Bengaluru Zone, for appointment on deputation basis as Senior Private Secretary - reg.	Admini stration Section			
5408 /202 3	25/10 /2023	F.NO. 34/CESTAT/MUM/202 3-24/ 605 DT: 17/10/2023	MANAS KUMAR SINHA, ASSISTANT REGISTRAR, CESTAT, MUMBAI	Forwarding of GPF withdrawal application: MFR 3137	Admini stration Section			
5409 /202 3	25/10 /2023	NIL DATED 17/10/2023	T. VISWA PRAKASH, DEPUTY REGISTRAR, CESTAT- HYDERABAD	E.L. application of honble m(T) mr. A.K. jyotishi - reg.	Admini stration Section			
5410 /202 3	25/10 /2023	NIL DATED 17/10/2023	T. VISWA PRAKASH, DEPUTY REGISTRAR, CESTAT-	E.L. application M(T) Mr. A.K. jyotishi 14/11/2023 to 17/11/2023	Admini stration Section			

			HYDERABAD					
5411 /202 3	25/10 /2023	F.NO. PF?CESAT/MUM/AD MN/AS/UDC/2023/606 DT: 17/10/2023	MANAS KUMAR SINHA, ASSISTANT REGISTRAR, CESTAT, MUMBAI	Forwarding of joining report and pay Fixation order of UDC in CESTAT, Mumbai - reg.	Admini stration Section			
5412 /202 3	25/10 /2023	F.NO. PF/CESTAT/MUM/ ADMN.RK.2021 DT: 18/10/2023	MANAS KUMAR SINHA, ASSISTANT REGISTRAR, CESTAT, MUMBAI	Intimation and seeking permission for pursuing Higher Education - reg.	Admini stration Section			
5413 /202 3	25/10 /2023	NIL DATED 19/10/2023	BHANU MEHTA, STENO GRADE I	Medical Reimbursement claim form	Admini stration Section			
5414 /202 3	25/10 /2023	F.NO. PF/CESTAT/MUM/AD MN/MK/203/608 DT: 17/10/2023	MANAS KUMAR SINHA, ASSISTANT REGISTRAR, CESTAT, MUMBAI	Verification of Service Book and entry of CGEGIS Contribution in r/o Ms. Mahesh Kumar, SPS	Admini stration Section			
5415 /202 3	25/10 /2023	NIL DATED 20/10/2023	CUSTOMS AUTHORITY FOR ADVANCE RULINGS, O/O THE CAAR, NEW DELHI	Order issued in respect of advance ruling application filed by M/s Coslight india Telecom Pvt. Ltd. - reg.		AR (CST)		
5416 /202 3	25/10 /2023	NIL DATED 20/10/2023	CUSTOMS AUTHORITY FOR ADVANCE RULINGS, O/O THE CAAR, NEW DELHI	Order issued in respect of advance ruling application filed by M/s Magnett Enterprises - reg.		AR (CST)		
5417 /202	25/10 /2023	NIL DATED 20/10/2023	CESTAT, CHANDIGAR	Revised E- hearing notice	DR(J)	(Excise)		

3			H	of larger bench for dated 09/11/2023 - reg.				
5418/2023	25/10/2023	DATED 20/10/2023	CESTAT, CHANDIGARH	Revised E-hearing notice of Larger bench for dated 09/11/2023 - reg.	DR(J)	(Excise)		
5419/2023	25/10/2023	NIL DATED 04/10/2023	THE ASSISTANT REGISTRAR, SUPREME COURT OF INDIA, NEW DELHI	Civil Appeal Nos 2442 of 2019, Commissioner of Customs (Export), new Delhi vs. M/s SICPA India Ltd. Etc.	DR(J)			
5420/2023	25/10/2023	NIL DATED 02/10/2023	THE REGISTRAR GENERAL, HIGH COURT OF DELHI, NEW DELHI	Serta-1/2022, The Commissioner of Central Tax, Delhi, East vs. Sharp Business Systems India ltd.	DR(J)			
5421/2023	25/10/2023	F.NO. A-45(1)/ MISC-AR (JUDICIAL)/CHE/2016 DT: 20/10/2023	MOHINDER SINGH DR	To issue roster in respect of ROM Application No E/ROM/40457/2023 in appeal no E/1010/2017 - reg.	PA to Registrar			
5422/2023	25/10/2023	NIL DATED 17/10/2023	SUDHAKARAN A, SPS, CESTAT, MUMBAI	Permission for deleting the uploaded PDF file in Customs Appeal No. 86379 of 2015 - Gateway Terminal India Pvt Ltd.	PA to Registrar			

5423 /202 3	25/10 /2023	NIL DATED 23/10/2023	MUKESH GUPTA, DEPUTY REGISTRAR	Office Order dt: 23/10/2023	PA			
5424 /202 3	25/10 /2023	NIL DATED 25/10/2023	SHREYA YADAV, PA TO PRESIDENT	Permission for pronouncement of order - reg.	PA to Registr ar			
5425 /202 3	25/10 /2023	NIL DATED 20/10/2023	HARISH KUAMR, LDC.	RH leave application for 23/10/2023.	Admini stration Section			
5426 /202 3	25/10 /2023	NIL DATED 25/10/2023	SHREYA YADAV, PA TO PRESIDENT	re-hearing matter - reg.	PA to Registr ar			
5427 /202 3	25/10 /2023	NIL DATED 25/10/2023	SHREYA YADAV, PA TO PRESIDENT	Permission for pronouncement of order - reg.	PA to Registr ar			
5428 /202 3	25/10 /2023	NIL DATED 25/10/2023	SHREYA YADAV, PA TO PRESIDENT	Permission for pronouncement of order - reg.	PA to Registr ar			
5429 /202 3	25/10 /2023	NIL DATED 18/10/2023	MR. D.M. MISRA M(J)	Extension of period to pronounce reserved order - reg.	PA to Registr ar			
5430 /202 3	25/10 /2023	NIL DATED 25/10/2023	TEJO SHRI , STENO G-1	Request regarding permission of doing correction in judicial orders- reg.	PA to Registr ar			
5431 /202 3	25/10 /2023	NIL DATED 20/10/2023	MUKESH GUPTA, DEPUTY REGISTRAR	Office Order dated 20/10/2023	PA			
5432 /202 3	25/10 /2023	NIL DATED 20/10/2023	NAVEEN KUMAR, UDC.	R.H. Leave application on 23/10/2023	Admini stration Section			
5433	25/10	NIL DATED	DY,	Central	PA			

/2023	/2023	25/10/2023	REGISTRAR/ TECHNICAL OFFICER (CENTRAL REGISTRY)	Registry cause list for Defect Matters				
5434 /2023	25/10 /2023	NIL DATED 20/10/2023	SATPAL SINGH.	Leave application on 23/010/2023.- reg.	Admini stration Section			
5435 /2023	25/10 /2023	NIL DATED 20/10/2023	SHANKAR PRASAD MOHANDTI.	R.H. Leave application of 23/10/2023-reg.	Admini stration Section			
5436 /2023	25/10 /2023	NIL DATED 25/10/2023	T. VISHWA PRAKASH, DEPUTY REGISTRAR, CESTAT, HYDERABAD	Application of honble Member (Technical) Shri A.K. Jyotishi-reg.	Admini stration Section			
5437 /2023	25/10 /2023	NIL DATED 25/10/2023	JAGDISH CHAND, MTS.	Cancellation of casual leave for one day.	Admini stration Section			
5438 /2023	25/10 /2023	NIL DATED 25/10/2023	PARMOD KUMAR, SPS.	E.L. Leave application on 23/10/2023.	Admini stration Section			
5439 /2023	25/10 /2023	NIL DATE 20/10/2023	DR. RACHNA GUPTA. MEMBER (JUDICIAL).	Joining report.	Admini stration Section			
5440 /2023	25/10 /2023	NIL DATED 11/10/2023	S.K. MOHANTY, MEMBER(JU DICIAL).	Request for availment of CL, RH for visiting home town-reg.	Admini stration Section			
5441 /2023	25/10 /2023	NIL DATED 16/10/2023	DR. SUVENDU KUMAR PATI M(J).	Joining report- reg.	Admini stration Section			
5442 /2023	25/10 /2023	NIL DATED 19/10/2023	P.K. CHOUDHARY , MEMBER (JUDICIAL), CESTAT	Application for casual leave- reg.	Admini stration Section			

			BENCH, ALLAHABAD.					
5443 /202 3	25/10 /2023	NIL DATED 16/10/2023	VASA SESHAGIRI RAO, MEMBER (TECHNICAL)	Two day casual leave on 16/10/2023 to 17/10/2023- reg.	Admini stration Section			
5444 /202 3	25/10 /2023	NIL DATED 16/10/2023	SULEKHA BEEVI C.S.	Two days earned leave on 02/11/2023 to 03/11/2023, - reg.	Admini stration Section			
5445 /202 3	25/10 /2023	NIL DATE 23/10/2023	PUSHKAR SINGH, CESTAT, NEW DELHI.	Medical Reimbursement claim form.	Admini stration Section			
5446 /202 3	25/10 /2023	NIL DATED 25/10/2023	DEVENDER KUMAR GROVER, (LDC).	Joining report- reg.	Admini stration Section			
5447 /202 3	25/10 /2023	NO. 01/CESTAT/BANG/ST ENO/NS. (DATED 20/10/2023)	V.P. PANDEY, DEPUTY REGISTRAR & H.O.O.	Relieving Order. of shri Nihal singh, Steno-I.	Admini stration Section			
5448 /202 3	25/10 /2023	NIL DATED 23/10/2023	DEEPAK KUMAR MALIK.	Leave application with Joining report.	Admini stration Section			
5449 /202 3	25/10 /2023	NO.3/12/KAILASH- STENO GR.II/ADMIN/CHD- 2017. (DATED 23/10/2023)	DEPUTY REGISTRAR, CESTAT, CHANDIGAR H	Forwarding of NOC and Experience Certificate Request-reg.	Admini stration Section			
5450 /202 3	25/10 /2023	NO. CESTAT/AHMD/M- J(PERS)/455. (DATED 16/10/2023).	RAMESH NAIR, MEMBER (JUDICIAL).	Details of investment/rece ipts/ payments transaction of more than Rs. One Lakh - 01/07/2023 to 30/09/2023.- reg.		C and L Section		
5451	26/10	NIL DATED	VED	one R.H.	Admini			

/2023	/2023	20/10/2023	PRAKASH CHUGH, COURT MASTER	23/10/2023	stration Section			
5452/2023	26/10/2023	NIL DATED 25/10/2023	KRISHAN KUMAR	Medical Reimbursement claim form	Administration Section			
5453/2023	26/10/2023	NIL DATED 25/10/2023	KRISHAN KUMAR	Medical Reimbursement claim form	Administration Section			
5454/2023	26/10/2023	NIL DATED 25/10/2023	KRISHAN KUMAR	Medical Reimbursement claim form - reg.	Administration Section			
5455/2023	26/10/2023	NIL DATED 25/10/2023	KRISHAN KUMAR	Medical Reimbursement claim form - reg.	Administration Section			
5456/2023	26/10/2023	NIL DATED 25/10/2023	KRISHAN KUMAR	Medical Reimbursement claim form - reg.	Administration Section			
5457/2023	26/10/2023	NIL DATED 25/10/2023	KRISHAN KUMAR	Medical Reimbursement claim form - reg.	Administration Section			
5458/2023	26/10/2023	NIL DATED 25/10/2023	MR. S.K. PATI, HONBLE M(J)	Request for grant of ten days leave from 25/10/2023 to 3rd Nov, 2023.	Administration Section			
5459/2023	26/10/2023	NIL DATED 25/10/2023	RANJU MADHRA, SPS	3 days C.L. 13/12/2023 to 15/12/2023	Administration Section			
5460/2023	26/10/2023	NIL DATED 25/10/2023	RAMESH NAIR M(J)	one day C.L. on 26/10/2023	Administration Section			
5461/2023	26/10/2023	NIL DATED 25/10/2023	JASBIR SINGH COURT MASTER	E.L. two days 26/10/2023 and 27/10/2023	Administration Section			
5462	26/10	F.NO. A-	MOHINDER	Arrear	Admini			

5463 /2023	26/10 /2023	19(1)/CESTAT/PAY FIXATION/2015 DT: 16/10/2023	SINGH DR	Statement and Annual Increment certificate - reg.	stration Section			
5463 /2023	26/10 /2023	F.NO. 3/12/KAILASH- STENO FR.II/ ADMN/ CHD-2017 DT: 23/10/2023	DR, CESTAT, CHANDIGAR H	Forwrding of NOC and Experience Certificate Request - reg.	Admini stration Section			
5464 /2023	26/10 /2023	NIL DATED 17/10/2023	HIGH COURT OF MADHYA PRADESH BENCH AT GWALIOR	Central Excise Appeal No. 1 of 2011 , Gail (India) Ltd. P.O. Gail Complex Vaijaypur-473 vs. Commissioner	DR(J)			
5465 /2023	26/10 /2023	NIL DATED 25/10/2023	PRAVIN SHARMA	Appeal No. E/50487/2021- DB	DR(J)			
5466 /2023	26/10 /2023	NIL DATED 23/10/2023	M/S GOPAL BISWAS LABOUR CONTRACTO R	Rectification of defects occurred in the DD of Rs. 5000/- (Appeal Diary No. 517452023)	DR(J)			
5467 /2023	26/10 /2023	NIL DATED 25/10/2023	DIKSHA SINGH, STENOGRAP HER - I	Regarding permission to delete the uploaded order sheet from the website	PA to Registr ar			
5468 /2023	26/10 /2023	NIL DATED 25/10/2023	CESTAT, AHMEDABA D	Permission of pronouncement of Reserved Order in Honble Ramesh Nair M(J), CESTAT, Ahmedabad	PA to Registr ar			
5469 /2023	26/10 /2023	NIL DATED 26/10/2023	DY. REGISTRAR/T	Revised Causelist - reg.	PA			

3			ECHNICAL OFFICER, CENTRAL REGISTRY.					
5470/2023	26/10/2023	NIL DATED 16/10/2023	VIJAY KUMAR, CESTAT CHANDIGARH	Grejuiti 10% roki gai rashi	Admini stration Section			
5471/2023	26/10/2023	NIL DATED 25/10/2023	T. VISWA PRAKASH, DR, CESTAT, HYDERABAD	Office Order dated 4th September, 2023 issued under F.No. 01(05)/Circular /CESTATI202I regarding ROA, ROM applications - reg.	PA to Registr ar			
5472/2023	27/10/2023	NIL DATED 26/10/2023	RAMKUMAR , MTS	one day 25/10/2023	Admini stration Section			
5473/2023	27/10/2023	NIL DATED 26/10/2023	VINEETHA M. PILLAI	leave on 27/10/2023	Admini stration Section			
5474/2023	27/10/2023	NIL DATED 26/10/2023	BHAWNA SINGH, UDC	half day 27/10/2023	Admini stration Section			
5475/2023	27/10/2023	F.NO. 3/12/KAILASH-STENO-II/ADMN/CHD-2017 DT: 26/10/2023	DY. REGISTRAR, CESTAT, CHANDIGARH	Forwarding of NOC and Experience Request - reg.	Admini stration Section			
5476/2023	27/10/2023	NIL DATED 26/10/2023	DOROTHY JOSEPH, STENO GRADE I	Joining Report - reg.	Admini stration Section			
5477/2023	27/10/2023	NIL DATED 26/10/2023	SOMBIR LDC	Medical Reimbursement claim form	Admini stration Section			
5478/2023	27/10/2023	NIL DATED 25/10/2023	MUKESH GUPTA,	Circular dated 25/10/2023	PA			

3			DEPUTY REGISTRAR					
5479/2023	27/10/2023	NIL DATED 25/10/2023	MUKESH GUPTA, DEPUTY REGISTRAR	Circular dated 25/10/2023	PA			
5480/2023	27/10/2023	NIL DATED 26/10/2023	CESTAT, MUMBAI	Virtual mode causelist regarding ROM dated 02/11/2023 - reg.	PA			
5481/2023	27/10/2023	NIL DATED 26/10/2023	SAMRENDRA SINGH	Appeal Against IOI No. BHO-Excuse-001-APp-119-22-23 dated 08/06/2023 - reg.	DR(J)			
5482/2023	27/10/2023	NIL DATED 27/10/2023	CESTAT, BANGALORE	Larger Bench Cause List	PA			
5483/2023	27/10/2023	NIL DATED 27/10/2023	CESTAT, CHANDIGARH	e-hearing causelist dated 02/11/2023 - reg.	PA			
5484/2023	27/10/2023	NIL DATED 26/10/2023	P. NAGESWARA RAO, CESTAT, BANGALORE	witness summons for attending court of the XXI addl. Chief Metropolitan Magistrate at Hyderabad @ 10.30 AM on 27/10/2023,	Admini stration Section			
5485/2023	27/10/2023	NIL DATED 30/10/2023	DY/ASST. REGISTRAR (SINGLE MEMBER APPEAL BENCH)	Single Member (sM) Causelist	PA			
5486	27/10	NIL DATED	DY/ASST.	Central sales	PA			

/2023	/2023	03/11/2023	REGISTRAR (CST APPEAL BENCH)	Tax (DB) Causelist				
5487/2023	27/10/2023	NIL DATED 30/10/2023	DY/ASST. REGISTRAR (EXCISE APPEAL BENCH)	Excise DB matter causelist	PA			
5488/2023	27/10/2023	NIL DATED 25/10/2023	MUKESH GUPTA, DEPUTY REGISTRAR	Pay Fixation order dt: 25/10/2023	PA			
5489/2023	27/10/2023	NIL DATED 30/10/2023	DY. REGISTRAR/TECHNICAL OFFICER, CENTRAL REGISTRY.	Central Registry cause list for Defect Matters	PA			
5490/2023	27/10/2023	NIL DATED 25/10/2023	MUKESH GUPTA, DEPUTY REGISTRAR	Office Order dated 25/10/2023	PA			
5491/2023	27/10/2023	NIL DATED 25/10/2023	MUKESH GUPTA, DEPUTY REGISTRAR	Office Order dated 25/10/2023	PA			
5492/2023	27/10/2023	NIL DATED 20/10/2023	PAY & ACCOUNTS OFFICE, MINISTRY OF FINANCE	Correction in the name of family pensioner and address of pensioner in r/o mr. T. K. Jayaraman holder of PPO No. 197950900891	Administration Section			
5493/2023	27/10/2023	F.NO.33/CESTAT/BANG/GEM/MTS/OSP DATED 26/10/2023	CESTAT, BANGALORE	Seeking approval for 2 MTS-reg	Administration Section			
5494/2023	27/10/2023	F.NO.33/CESTAT/BANG/GEM/HK/OSP DATED 26/10/2023	CESTAT, BANGALORE	Seeking approval for 2 house keeping	Administration Section			

				staff-reg				
5495 /2023	27/10 /2023	NIL DTD 27/10/2023	KISHAN KUMAR, ASST. SECTION OFFICER, AAR CELL & CA CELL	Modifiacion/a mendment in entry 4 of the list of Business to legislative Department in the Second Schedule to the Govt. of India (Allocation of Business)Rules 1961-reg		AR(co mp)		
5496 /2023	30/10 /2023	NIL DATED 26/10/2023	RAJMANI SINHA, REGISTRAR	Filling up to vacant posts on deputation basis - reg.	Admini stration Section			
5497 /2023	30/10 /2023	NIL DATED 26/10/2023	M.M. PARTHIBAN M(T) CESTAT, MUMBAI	Request for one day C.L. - reg.	Admini stration Section			
5498 /2023	30/10 /2023	NIL DATED 27/10/2023	MONIKA DEVI (TECHNICAL OFFICER)	one day leave 25/10/2023	Admini stration Section			
5499 /2023	30/10 /2023	F.NO. PF?CESTAT/MUM/AD MN/DKG/2016/616 DT: 20/10/2023	MANAS KUMAR SINHA, ASSISTANT REGISTRAR, CESTAT, MUMBAI	Relieving Order dt: 20/10/2023 - reg.	Admini stration Section			
5500 /2023	30/10 /2023	NIL DATED 26/10/2023	RAUSHAN KR. PASWAN, STENO, GR-II, CESTAT, CHENNAI	Necessary Permission for removal of wrongly uploaded orders- reg.	PA to Registr ar			
5501 /2023	30/10 /2023	NIL DATED 27/10/2023	CESTAT, MUMBAI	Listing of ROA/ROM Applications (Customs DB)	PA to Registr ar			
5502	30/10	NIL DATED	VEDA	Permission for	PA to			

/2023	/2023	30/10/2023	PRAKASH YERRAMSETTY	relisting of Appeals	Registrar			
5503/2023	30/10/2023	NIL DATED 30/10/2023	JASBIR SINGH, COURT MASTER	Joining report after availing leave-reg 26 to 27 october,	Administration Section			
5504/2023	30/10/2023	NIL DATED 30/10/2023	MANOJ KUMAR SHARMA, UDC, COMPUTER SECTION	Leave application, joining report with medical form.	Administration Section			
5505/2023	30/10/2023	NIL DATED 30/10/2023	CESTAT, BANGALORE	Pre-notice approval no. 27/2023-reg.	Administration Section			
5506/2023	30/10/2023	NIL DATED 27/10/2023	VED PRAKASH CHUG, COURT MASTER	Medical Reimbursement claim-reg	Administration Section			
5507/2023	30/10/2023	NIL DATED 27/10/2023	VED PRAKASH CHUG, COURT MASTER	Medical Reimbursement claim-reg	Administration Section			
5508/2023	30/10/2023	NIL DATED 23/10/2023	P.DINESHA, M(J)	5 days of EL application-reg.	Administration Section			
5509/2023	30/10/2023	NIL DATED 26/10/2023	DR. RACHNA GUPTA, M(J)	Joining Report-reg	Administration Section			
5510/2023	30/10/2023	NIL DATED 26/10/2023	DR. RACHNA GUPTA, M(J)	4 days commuted leave 16/10/2023 to 19//10/2023 - reg.	Administration Section			
5511/2023	30/10/2023	NIL DATED 30/10/2023	LALIT PRASAD PANT, SPS.	Joining report after availing leave-reg	Administration Section			
5512/2023	30/10/2023	NIL DATED 30/10/2023	LALIT PRASAD	Change of address.	Administration			

3			PANT, SPS.		Section			
5513 /202 3	30/10 /2023	NIL DATED 30/10/2023	PARMOD KUMAR, SENIOR PRIVATE SECRETARY.	Joining report after availing Earned Leave- reg	Admini stration Section			
5514 /202 3	30/10 /2023	NIL DATED 30/10/2023	CESTAT, HYDERABAD	Renewal of existing lease deed for further period of 03 years w.e.f. 03/11/2020 to 2/11/2023-reg.	Admini stration Section			
5515 /202 3	30/10 /2023	NIL DATED 30/10/2023	EASTERN ZONAL BENCH KOLKATA.	Request for 2 days E.L of Mr. K. Anpazhakan, (M.T).	Admini stration Section			
5516 /202 3	30/10 /2023	NIL DATED 30/10/2023	SEEMA SADANA, SPS	Joining report after availing leave to 26 to 27 october -reg	Admini stration Section			
5517 /202 3	30/10 /2023	NIL DATED 25/10/2023	SWAPNIL TIWARI, AR.	Forwarding of joining report in respect of Sh. Nihal Singh - Steno-I -reg.	Admini stration Section			
5518 /202 3	30/10 /2023	NIL DATED 20/1/2023	SWAPNIL TIWARI, AR, CESTAT, ALLAHABAD	Office work in hindi language -reg	Admini stration Section			
5519 /202 3	30/10 /2023	NIL	HEMANT KUMAR, STENO GRADE-I	Joining report after availing leave-reg	Admini stration Section			
5520 /202 3	30/10 /2023	NIL DATED 23/10/2023	HEMANT KUMAR, STENO GRADE-I	4 Days EL. from 17 to 20/10/2023. - reg.	Admini stration Section			
5521 /202 3	30/10 /2023	NIL DATED 30/10/2023	SATPAL SINGH, MTS	Joining Report.	Admini stration Section			
5522 /202	30/10 /2023	NIL DATED 30/10/2023	LALIT PRASAD	Vacated the Government	Admini stration	Accou nts		

3			PANT, SPS	accommodation -reg	Section	Section		
5523 /202 3	30/10 /2023	NIL DATED 18/10/2023	HANU BHASKAR, ADV	Professional Fee Bill - reg.		C and L Section		
5524 /202 3	30/10 /2023	NO.06/15/VIGILANCE /CESTAT/CHD-2020. (DATED 26/10/2023)	ROHIT KUMAR SHUKLA, DR, CESTAT, CHANDIGAR H	Circular dt30/10/2023 reg. Vigilance Awareness-reg.		C/L Section		
5525 /202 3	31/10 /2023	NIL DATED 26/10/2023	MUKESH GUPTA, D.R.	Office Order - reg.	PA			
5526 /202 3	31/10 /2023	NO.57/CESTAT/ALD/ ROA-ROM/2023. (DATED 23/10/2023).	SWAPNIL TIWARI, ASSISTANT REGISTRAR	Forwarding of file regarding ROM application-reg.	PA to Registr ar	DR(J)		
5527 /202 3	31/10 /2023	NIL DATED 30/10/2023	J.K. GOLAY, S.P.S. TO PRESIDENT.	The appeal no. 51284 of 2015 in the matter of M/s. institute of clinical research (india) vs. commissioner of service tax, (adjudication)- reg.	PA to Registr ar			
5528 /202 3	31/10 /2023	NIL DATED 25/10/2023	ANKIT TOTUKA, ADVOCATE .	Diary no. 521452023. In the matter of. M/s P.G Fois Ltd, Vs. the commissioner.	DR(J)			
5529 /202 3	31/10 /2023	NIL DATED 12,17/10/2023	ASSISTAND REGISTRAR.	Civil appeal no. (S)6518-6538 of 2016, 697 of 2018 and 2510- 2511 of 2021, C.C.E versus Samsung india pvt. ltd. though	DR(J)			

				its managing director.				
5530 /202 3	31/10 /2023	NIL DT 31/10/2023	SONAL GANWANI, ASST. SECTION OFFICER	Vacancy Circular for post of the Member-reg-	Admini stration Section			